



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KARDAK ETE**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- ADMISSION WITH NOTICE SERVED - REPLY FILED -			
1 PIL/7/2024 FIXED	SANDEEP CHAMARIA Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	SC, ASLSA GA, ASSAM SC, FINANCE
- FINAL DISPOSAL AT ADMISSION STAGE -			
2 WP(C)/7861/2019 FIXED	UNION OF INDIA AND 9 ORS. Versus BIRAJ BORTHAKUR	MR. S C KEYAL MR. R K D CHOUDHURY, ASGI	MR. C S HAZARIKA MR. K BHATTACHARJEE
HEARING			
3 WP(C)/259/2017	SRI HARIHAR BARMAN Versus THE UNION OF INDIA and 4 ORS	MR. A K PURKAYASTHA MR. M BHUYAN MR. S K SINGH MR. M S ALI	MR. S C BISWAS (R-5) MS. J BORAH (R-5) MR. R KARIM (R-5) MS. U NANDA (R-5) SC, KVS ASSTT. S.G.I.
4 WP(C)/2986/2017	F. LALHMINGLINA and 3 ORS. Versus THE STATE OF MIZORAM AND 4 ORS	MR.K N CHOUDHURY MR.P MAHANTA MS.K LALRAMNGAHAHI MS.E L CHHANGTE MR.A R MALHOTRA	MR. U K NAIR MR S DAS ADDL. A.G., MIZORAM
5 WP(C)/5993/2017	R. VANLALCHAMI Versus THE STATE OF MIZORAM AND 7 ORS	MR.S CHOUDHURY MR.S DUTTA	SC, GHC GA, MIZORAM
6 WA/119/2018	DR ASUTOSH KUNDU Versus SRI AMARJYOTI SARMA AND 7 ORS	MR N DUTTA MS. J HAZARIKA MR. P MAHANTA MR. A PHUKAN MR. R B GOHAIN	MR Z MUKIT (r-1) SC, APSC MR. S DAS, SC, HIGHER EDUCATION MR. A CHAMUAH MR. B SARMA
7 WP(C)/741/2018	BHARAT SANCHAR NIGAM LTD. AND 2 ORS Versus MOHAN CHANDRA KALITA AND 3 ORS	MR. B C PATHAK MR. B PATHAK MR. R THADANI	MS B DEVI (R1 TO 4) MR G GOSWAMI (R1 TO 4) MR S SARMA (R1 TO 4)
8 WP(C)/838/2018	MRINMOY SAIKIA AND 72 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS. G. BORA MR. M. BHAGAWATI	GA, ASSAM MR A PHUKAN, (SC, SECRETARIAT ADMINISTRATION DEPARTMENT)

WITH
[I.A.\(Civil\)/3690/2022](#)
in WP(C)/838/2018

MRINMOY SAIKIA AND 72 ORS.
Versus
THE STATE OF ASSAM AND 2 ORS.

MS. G. BORA

MR A PHUKAN, (SC,
SECRETARIAT
ADMINISTRATION
DEPARTMENT)
SC, SAD

9 [WP\(C\)/3590/2018](#)

ASEB AUDIT AND ACCOUNTS SERVICE
ASSOCIATION
Versus
THE ASSAM POWER DISTRIBUTION CO.
LTD. AND 2 ORS.

MR. Y S MANNAN
MS. M BHATTACHARYYA
MS. N BARUAH

SC, APDCL

10 [WP\(C\)/4840/2021](#)

ASHOK KUMAR DAS AND 3 ORS
Versus
THE UNION OF INDIA AND 3 ORS

MR. A AHMED
MRS. R DEVI
MS. D GOSWAMI

C.G.C.
MRS. R DEVI
ASSTT.S.G.I.

11 [WP\(C\)/6622/2021](#)

THE UNION OF INDIA AND 3 ORS.
Versus
PARAG BARMAN

MR A DASGUPTA
MR S CHAKRABORTY

MR. U K NAIR
MR H K DAS
MR. M P SARMA
MS D MAHANTA
MR N K SARMA

12 [WP\(C\)/6764/2021](#)

DR. AMBORISH ADHYAPOK AND ANR
Versus
THE STATE OF ASSAM AND 3 ORS

MR. A BORUA
MR D MAHANTA

SC, HIGHER EDU
ASSTT.S.G.I.
SC, U G C

13 [WA/330/2023](#)
CAVT. NO.07352/023,
FIXED, CAVT./735/2023

THE NATIONAL HIGHWAYS AND
INFRASTRUCTURE DEVELOPMENT
CORPORATION LTD. AND 2 ORS.

MR. P J SAIKIA, SR. ADV
MR K J SAIKIA

MR. S P ROY
JYOTISH DAS
FOR CAVEATOR

Versus
GIRIN DEKA AND 2 ORS.

WITH
[I.A.\(Civil\)/2484/2023](#)
in WA/330/2023

THE NATIONAL HIGHWAYS AND
INFRASTRUCTURE DEVELOPMENT
CORPORATION LTD. AND 2 ORS.

MR. P J SAIKIA, SR. ADV
MR K J SAIKIA

MR. S P ROY
JYOTISH DAS

Versus
GIRIN DEKA AND 2 ORS.

WITH
[I.A.\(Civil\)/2633/2023](#)
in WA/330/2023

GIRIN DEKA AND ANR.
Versus
THE NATIONAL HIGHWAYS AND
INFRASTRUCTURE DEVELOPMENT
CORPORATION LTD. AND 3 ORS

MR. S P ROY
JYOTISH DAS
MS P DEY

MR. P J SAIKIA, SR. ADV
MR. R S MISHRA
MR K J SAIKIA

14 [WP\(C\)/3589/2023](#)
CAVT. NO.06262/023,
FIXED, CAVT./626/2023 (D/O)

UNION OF INDIA AND 3 ORS
Versus
BANSHIDHAR MOHAPATRA

MR. B CHAKRAVARTY

MR. S C KEYAL
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/1010/2020 B/O	SUNAYAN DEKA Versus INDIAN INSTITUTE OF TECHNOLOGY, GUWAHATI AND 3 ORS	MR S DEY MS. D GHOSH	MR. R P KAKOTI SR. ADV. MR. A K DUTTA MR H DAS (R4) MR. B C DEKA (R4) MR A B DEY MR. S SUTRADHAR SC, IITG
2	WP(C)/2425/2021 FIXED	RUNU MAHANTA Versus THE STATE OF ASSAM AND 6 ORS.	MR. P MAHANTA MR. C M MAHANTA	GA, ASSAM SC, AG MR. L C DEY SC, SEC. EDU. SC, FINANCE DEPTT. SC, ELEM. EDU
3	WP(C)/6045/2021 FIXED	CHAHENARA BEGUM Versus THE STATE OF ASSAM AND 6 ORS	MR. J LASKAR M M RAHMAN MR R DAS	
4	WP(C)/6041/2022 FIXED	MANESWAR KALITA Versus THE STATE OF ASSAM AND 2 ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY MS. R GOHAIN	GA, ASSAM SC, SEC. EDU.
5	WP(C)/2838/2023 FIXED	ATANU MOHAN SAIKIA Versus THE STATE OF ASSAM AND 5 ORS	MR. P TALUKDAR MS D ANGANA	GA, ASSAM MS. N S THAKURIA (R4) SC, SEC. EDU.
ORDERS				
6	Review.Pet./116/2023 WP(C) 278/2022 (D/O), FIXED	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	SC, SEC. EDU.
WITH				
7	WP(C)/4580/2023	MONOWAR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	MR. A DEKA (r-5) SC, SEC. EDU.
WITH				
	I.A.(Civil)/3017/2023 in WP(C)/4580/2023	JAHANGIR SHEIKH, Versus MONOWAR HUSSAIN AND 4 ORS.	MR. A DEKA MS L HMAR	MR. I H SAIKIA SC, SEC. EDU.

8	I.A.(Civil)/1980/2024 FIXED in WP(C)/674/2024 WITH WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IIT
	WITH I.A.(Civil)/1163/2024 in WP(C)/674/2024	YASH SHARMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) SC, IITG DY.S.G.I.
9	WITH WP(C)/676/2024	PRADUMN DIXIT Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1150/2024 in WP(C)/676/2024	PRADUMN DIXIT, Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
10	WITH WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1162/2024 in WP(C)/879/2024	KUMAR GAURAV Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	SC, IITG DY.S.G.I.
11	WITH WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV. (r-2 to 5) MRS. R DEVI MR A B DEY (r-2 to 5) MR. S SUTRADHAR (r-2 to 5) DY.S.G.I.
	WITH I.A.(Civil)/1152/2024 in WP(C)/881/2024	ADESH KUMAR PATRA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	DY.S.G.I.
12	WITH WP(C)/1935/2024	YASHRAJ VERMA Versus UNION OF INDIA AND 4 ORS	MR. S SHARMA	MR. R P KAKOTI SR. ADV.(R-2 TO 5) (SC,IIT) MR A B DEY(R-2 TO 5)(SC,IIT) MR. S SUTRADHAR(R-2 TO 5)(SC, IIT) SC, IITG DY.S.G.I.
HEARING				
13	WP(C)/6002/2017 PART-HEARD	PANKAJ BEZBARUAH Versus THE UNION OF INDIA and 4 ORS.	MR.B K DAS MR.H P NEOG MR.H P GUWALA	MR.S C KEYAL ASSTT.S.G.I.
14	WP(C)/6736/2022 PART-HEARD	ABDUR REJJAK MONDAL Versus THE STATE OF ASSAM AND 4 ORS	MS. R CHOUDHURY MR N RAHMAN	GA, ASSAM MR R DHAR, LEARNED COUNSEL FOR RESPONDENTS

15	WP(C)/7210/2022 PART-HEARD	AMLESH KUMAR SINGH Versus THE UNION OF INDIA AND 3 ORS	MR P KATAKI MRS R BEGUM MS. M DEVI	MR M Z AHMED (R-2,3,4) MR. A M DUTTA (R-2,3,4) SC, COAL INDIA
16	WP(C)/2517/2021	SANDHYARANI DAS Versus THE STATE OF ASSAM AND 6 ORS	MR H DAS R BORUAH	SC, ELEM. EDU SC, FINANCE SC, K A A C
17	WP(C)/3485/2021 B/O	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY MR I CHAKMA	MR A B DEY MR. S SUTRADHAR SC, IIT MS. D D BARMAN
	WITH I.A.(Civil)/1642/2022 in WP(C)/3485/2021	VIKRANT SINGH Versus THE INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI AND 3 ORS	MS. D GHOSH MR SAURADEEP DEY	MR H DAS (R-2) SC, IITG
18	WP(C)/4917/2021	ASHOK DUTTA AND 14 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
19	WP(C)/1786/2019	PINTU LAL DEY AND 11 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE
	WITH			
20	WP(C)/4175/2020	PINTU LAL DEY AND 2 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA MR. S SUTRADHAR	SC, ELEM. EDU SC, FINANCE
	WITH			
21	WP(C)/5381/2021	ABHIJIT PURKAYASTHA AND 19 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, FINANCE

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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BEFORE:

**HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 3

[THIS BENCH WILL SIT AT 10:30 AM

**RESPECTIVE SINGLE BENCHES OF THEIR LORDSHIPS
WILL SIT AFTER RISING OF THIS BENCH]**

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING			
1 Crl.A./340/2023 0 Y 11 M 23 D :WITH LCR 2 BUNDLES	SANJIB TALUKDAR Versus NATIONAL INVESTIGATION AGENCY AND ANR.	MR Z KAMAR MR. U CHOUDHURY MR D NANDI MR. M KALITA MR S J CHOUDHURY	B. BHUYAN,PP, ASSAM(R- 2) SC, NIA

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



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BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./280/2023 WITH LCR 2 FILES, FIXED	MANASH GOGOI Versus SWAPNA DAS GOGOI	MR. K BORUAH MR. M ALAM MS P DAS	MR. I CHOUDHURY R L CHUTIA
2	Crl.Pet./576/2024 FIXED	NIPJYOTI PATGIRI Versus THE STATE OF ASSAM AND ANR	MRS M BARMAN MS. P K DEVI	MR. R P SHARMA (R-2) MS. T SOM (R-2) MR. H DAS (R-2) MS. U HAZARIKA (R-2) PP, ASSAM
3	Crl.Pet./658/2024 FIXED	MD. JIYAU R PASA Versus THE STATE OF ASSAM	MD S HOQUE MR. M DEKA	PP, ASSAM
ORDERS				
4	I.A.(Crl.)/48/2022 WITH LCR 4 FILES, P.B.-1, FIXED in Crl.A./21/2022 WITH Crl.A./21/2022	SOFA UDDIN Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A Z AHMED	MS. D SAIKIA, AMICUS CURIAE(R-2) PP, ASSAM
5	Crl.A./395/2023 WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/1027/2023 in Crl.A./395/2023	ROHAM ALI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR H R A CHOUDHURY MR. A M AHMED MR. A AHMED MR. M A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
6	I.A.(Civil)/3102/2023 FIXED in Review.Pet./12171/2023 WITH Review.Pet./12171/2023 (Filing Number)	DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL, AND 9 ORS.	MR. S D PURKAYASTHA MS S.S.BORA	SC, ELEM. EDU SC, N C HILLS SC, FINANCE
		DIPTIMAN BATHARI AND 4 ORS. Versus THE N C HILLS AUTONOMOUS COUNCIL, AND 9 ORS. B	MR. S D PURKAYASTHA	

7	Review.Pet./55/2024 WP(C) 2024/2022(D/O), FIXED	NIJUMONI BORAH Versus THE STATE OF ASSAM AND 4 ORS	MS M DAS	SC, ELEM. EDU GA, ASSAM
8	Review.Pet./65/2024 WP(C) 7913/2019(D/O), FIXED	JEUTI THAKURIA Versus THE STATE OF ASSAM AND 2 ORS	MS. S BORA MR. P BORAH	GA, ASSAM SC, SEC. EDU.
9	Crl.Rev.P./204/2024 FIXED	MD. ABU SAHID @ ABU SAYED AHMED Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
10	Crl.Pet./558/2024 FIXED	TAGUNG NERI Versus THE STATE OF ASSAM AND ANR	MR M BASUMATARI MR R SONAR	PP, ASSAM
11	Crl.Pet./663/2024 FIXED	DHIRAJ BARMAN Versus THE STATE OF ASSAM AND ANR	MR S DEKA MRS H CHAKRABORTY MR B SINHA	PP, ASSAM
HEARING				
12	Crl.A./78/2008 WITH LCR 3 FILES, P.B.-4	MD. SAMSUL HOQUE Versus C B I	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
	WITH Crl.M.C./257/2008 in CrI.A./78/2008	MD. SAMSUL HOQUE, Versus THE CENTRAL BUREAU OF INVESTIGATION.	MS.S KHATANIAR MR.Z ALAM MR.P KATAKI	MR.A C BURAGOHAIN SC, C B I
13	Crl.A./79/2008	DR. RANJITA ROY Versus THE C.B.I.	MR. B M CHOUDHURY MR D KALITA	MR.A C BURAGOHAIN SC, CBI
	WITH Crl.M.C./258/2008 in CrI.A./79/2008	DR. RANJITA ROY Versus THE CENTRAL BUREAU OF INVESTIGATION	MR.P KATAKI MR.J GOGOI	MR.A C BURAGOHAIN SC, C B I
14	Crl.A./84/2008	PALLAB BORDOLOI Versus C B I	MS.S KHATANIAR MR.P KATAKI MR.J M A CHOUDHURY MR.D K BAGCHI MR. A D LAHKAR MR.J GOGOI	MR.A C BURAGOHAIN SC, CBI
15	Crl.A./85/2008	KAMALESH DEKA Versus C B I	A D LAHKAR P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
16	Crl.A./86/2008	UPENDRA NATH GOGOI Versus C B I	A D LAHKAR J GOGOI P KATAKI S KHATANIAR	SC, CBI A C BURAGOHAIN
17	Crl.A./92/2008	ANISUR RAHMAN Versus C B I	MR.M ISLAM MD.S ALI MS.J BEGUM MR.M ALAM	MR.A C BURAGOHAIN SC. C.B.I.
18	Crl.A./102/2008	ANANDA CH. BARUAH Versus C B I	MR.K AGARWAL MR.D K CHOMAL	SC, CBI
19	Crl.Rev.P./107/2012 WITH LCR 3 FILES, FIXED	KINARAM NATH Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM

20	CRL.A(J)/27/2018 1 Y 5 M 17 D :WITH LCR 6 FILES AND P.B. WITH	BIMAN BORA @ BIREN Versus THE STATE OF ASSAM	MR M DUTTA, AMICUS CURIAE	PP, ASSAM
21	CRL.A(J)/10/2018	BABU DAS @ JADU Versus THE STATE OF ASSAM	MR. M DUTTA, AMICUS CURIAE	PP, ASSAM
22	Crl.A./9/2019 WITH LCR 3 FILES, FIXED	SHRI BIJU BARMAN Versus THE STATE OF ASSAM AND ANR.	MR. M U MAHMUD MR R DHAR MR B C MUCHAHARY MR S H MAHMUD MR S ISLAM MS. D BORA MS. B CHETIA	MS P DAS, AMICUS CURIAE FOR R-2 PP, ASSAM
23	CRL.A(J)/25/2019 6 Y 10 M 20 D :WITH LCR 4 FILES AND P.B.	NEHAR DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE) MS. REETUJA DUTTA, AMICUS CURIAE	MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
24	CRL.A(J)/28/2019 5 Y 7 M 17 D :WITH LCR 4 FILES, P.B.-1, FIXED	BUDUL DAS Versus THE STATE OF ASSAM	MS. S KANUNGOE, AMICUS CURIAE MS. D SAIKIA (AMICUS CURIAE)	PP, ASSAM
25	CRL.A(J)/60/2019 5 Y 5 M 5 D :WITH LCR 5 FILES, P.B.-1, FIXED WITH	ROHEN BORO Versus THE STATE OF ASSAM	Ms. D. SAIKIA (AMICUS CURIAE)	MR. D. GOGOI, SPL. PP, WILDLIFE PP, ASSAM
26	CRL.A(J)/61/2019 5 Y 5 M 5 D :	SHIBU RAM RAY Versus THE STATE OF ASSAM	MS. D. SAIKIA (AMICUS CURIAE)	MR. D. Gogoi, SPL. PP, WILDLIFE PP, ASSAM
27	Crl.Rev.P./181/2020	UNION OF INDIA Versus MANARANJAN BUJARBARUA AND ANR.	MR. S C BISWAS (SR. PANEL COUNSEL, RAILWAYS, GUWAHATI) MR. F A HASSAN MR. P S BISWAS	MR. S NATH (R1, R2) MR B BHATTACHARYYA (R1, R2) MR. D BASUMATARY (R1, R2)
28	Crl.A./84/2022 WITH LCR 6 FILES AND P.B. WITH	NIRANJAN KARMAKAR Versus THE STATE OF ASSAM AND ANR.	MR. P K MUNIR MR. A GAYAN	PP, ASSAM
29	CRL.A(J)/46/2022 2 Y 4 M 24 D : WITH	BHADO URANG @ DINESH Versus THE STATE OF ASSAM	MR N J DAS, AMICUS CURIAE	PP, ASSAM
30	CRL.A(J)/47/2022 2 Y 4 M 24 D :	TANU URANG Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
31	CRL.A(J)/101/2022 1 Y 11 M 11 D :WITH LCR 5 FILES AND P.B.	GUNAJIT DAS Versus THE STATE OF ASSAM	MR K P PATHAK (AMICUS CURIAE)	PP, ASSAM
32	Crl.Rev.P./560/2023 WITH LCR 1 FILE(SCANNED COPY), FIXED	AKON CH TALUKDAR AND 12 ORS Versus JYOTISHMAN SHARMA AND 2 ORS	MR K BHUYAN MR. M U E BHUYAN MR M HAZARIKA	MR. R KALITA (R0-1,2) MR H AGARWAL (R-1,2) MR J SINGH (R-1,2) PP, ASSAM
33	Crl.Pet./776/2023 B/O WITH I.A.(Crl.)/1169/2023 in Crl.Pet./776/2023	NIRUPAMA SAIKIA AND ANR. Versus ANZITA SAIKIA AND ANR	MR. S P ROY JYOTISH DAS MS. R MAHANTA	MRS A SAIKIA (RESPONDENT-IN-PERSON)
34	CRL.A(J)/16/2024 WITH LCR 5 FILES, FIXED	ANZITA SAIKIA, Versus NIRUPAMA SAIKIA AND ANR.	PETITIONER IN PERSON	MR. S P ROY
35	CRL.A(J)/16/2024 WITH LCR 5 FILES, FIXED	RAJESH SARKAR Versus THE STATE OF ASSAM AND ANR.	MR. B HALDAR	PP, ASSAM
35	Crl.A./73/2024 WITH LCR 2 FILES, FIXED	PRADUNNYA SHIL Versus UNION OF INDIA	MR P DAS MR A SARMA A DAS MS N BARUAH	SC, DRI

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY**

COURT NO: 5

**[[DIVISION BENCH-II AND SPECIAL BENCH TO TAKE
UP PROVINCIALISATION MATTERS**

THIS BENCH WILL RISE AT 4:00 PM]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2686/2024 FIXED, WITH LCR	MANGAL THIKADAR Versus THE UNION OF INDIA AND 7 ORS	MR R K MOUR MR. R GUPTA	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.
ADMISSION				
2	WP(C)/4952/2017 FIXED, WITH LCR	CHITTA RANJAN GHOSH Versus THE UNION OF INDIA and 3 ORS.	MR.B D DAS MR.H K SARMA MS.R DEKA	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
3	WP(C)/6164/2017 FIXED, WITH LCR	NABIBAR RAHMAN Versus THE UNION OF INDIA and 3 ORS	MR. S K JAIN MR. A GANGULY MR. A BORA	GA, ASSAM ASSTT.S.G.I.
4	WP(C)/6186/2017 FIXED, WITH LCR	MD TAJUDDIN Versus THE UNION OF INDIA and 5 ORS	MR.A R TALUKDAR MR.A H M R CHOUDHURY MR.A T M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
	WITH I.A.(Civil)/3328/2017 in WP(C)/6186/2017	MD TAJUDDIN Versus THE UNION OF INDIA and 5 ORS	MR. A R TALUKDAR MR. A H M R CHOUDHURY MR. A T M HUSSAIN	GA, ASSAM ASSTT.S.G.I.
5	WP(C)/6481/2017 FIXED, WITH LCR	FATEMA KHATUN Versus THE UNION OF INDIA and 4 ORS.	MR.Z HAMMAD MR.R A CHOUDHURY MDE AHMED	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/8074/2017 FIXED, WITH LCR	ABU BAKKAR SIDDIQUE BHUYAN @ ABU BAKKAR SIDDIQUE @ MD. ABU BAKKAR SIDDIQUE Versus THE UNION OF INDIA and 3 ORS.	MR.D BHATTACHARYA MR.S DUTTA	GA, ASSAM ASSTT.S.G.I.
7	WP(C)/2786/2018 FIXED, WITH LCR	SHAHATON BIBI @ SAHATON BIBI Versus THE UNION OF INDIA AND 5 ORS.	MR B ISLAM MR. A DEB MR. A A R KARIM	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T

HEARING

8	WP(C)/4084/2017 FIXED (TOP OF THE LIST), WITH LCR	TOJER ALI @ TAJER ALI Versus THE UNION OF INDIA and 4 ORS.	MS.K DEVI MR. M KHAN MRJ RAHMAN	GA, ASSAM ASSTT.S.G.I.
GROUP 1 - CHALLENGE TO SEC 2(u), 4(2)(iv), 6, 7 AND 24 OF THE ACT				
9	WP(C)/2729/2019 BY SLIP	MOHOR ALI SHEIKH AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR. K N CHOUDHURY MS. R BARUAH MRS. K DEVI MR. U K NAIR N GAUTAM	SC, SEC. EDU. SC, FINANCE
10	WITH WP(C)/8148/2018	NUR ISLAM AND 51 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR M GOSWAMI (P- 1,3,50) MR. U K NAIR MR R SINGHA(P- 1,3,50) MR. M P SARMA MS S PATOWARY(P- 1,3,50) MR. R SINGHA	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
11	WITH WP(C)/3110/2019	JAYNAL ABDIN AND 3 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR. M A I HUSSAIN MR. S H ZAMAN MR FAIZUL HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
12	WITH WP(C)/7955/2019	SUBRATA KUMAR RAY AND 22 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
13	WITH WP(C)/9157/2019	MANJUWARA KHANAM AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR A R BHUYAN MR F HAQUE MR. M A I HUSSAIN	GA, ASSAM GA, ASSAM SC, FINANCE
14	WITH WP(C)/6409/2021	NARAYAN KALITA AND 3 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MS U SHARMA MR A CHAKRABORTY MR A CHETIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
15	WITH WP(C)/6945/2021	HIMANSHU PATHAK AND 14 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. A R BHUYAN MR. M A I HUSSAIN MR F HAQUE	GA, ASSAM SC, FINANCE SC, EDU
16	WITH WP(C)/6989/2021	MADHABI RANI DAS AND 10 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU.
17	WITH WP(C)/2225/2022	KUNTALA DEKA AND 7 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MR. W RAHMAN	SC, SEC. EDU. SC, FINANCE
18	WITH WP(C)/6045/2022	MAMANI KALITA AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR A R BHUYAN MR. W RAHMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 2 - CHALLENGE TO SEC 3(1)(i) OF THE ACT				
19	WP(C)/7955/2017 BY SLIP	DWARKA M.E. SCHOOL and 42 ORS. Versus THE STATE OF ASSAM and 5 ORS.	MR.R ISLAM MR.U K NAIR MS.A HUSSAIN MR.M P SARMA MS.N SHYAMAL	GA, ASSAM MR.S SARMA SC, ELEMENTARY EDUCATION SC, SSA
20	WITH WP(C)/141/2018	SUNAICHERRA TEA GARDEN M.E. SCHOOL Versus THE STATE OF ASSAM	MRS. K DEVI MR. U K NAIR MR. M KHAN J RAHMAN	MR R DHAR (ADDL. SR. GA, ASSAM) MR. A DEKA (SC, EDUCATION (ELEMENTARY) DEPT.)

21	WITH WP(C)/673/2018	SONAULLAH M.E. SCHOOL AND 37 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. A K SARMA	SC, ELEM. EDU.
22	WITH WP(C)/3725/2018	SHAWRACHARA MAZARGAON NABAJAGARAN GIRLS M.E. MADRASSA AND 110 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MS. A BEGUM MR. I H LASKAR MR. P K DEKA MD. S ALOM MR J H LASKAR MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC SC, SSA
23	WITH WP(C)/6192/2018	DAKSHINGAON HIGH SCHOOL AND 75 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. Y S MANNAN MS. N BARUAH MS. R R BORAH	MR. T C CHUTIA (SC, SEBA, R-3) MS. P CHAKRABORTY (SC, EDUCATION (SECONDARY), R-1 & 2)
24	WITH WP(C)/6210/2018	SE DI-MELO HIGH SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR H R A CHOUDHURY MR F U BARBHUIYA MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
25	WITH WP(C)/6595/2018	BIJIT SARMA AND 8 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MR. M BHAGABATI MS G BORA MS. B TALUKDAR MR. B KONWAR	MR. T C CHUTIA SC, SEC. EDU. SC, SEBA
26	WITH WP(C)/163/2020	BODOLAND GIRLS M.E. SCHOOL AND 8 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM MS. A BEGUM	SC, ELEM. EDU GA, ASSAM SC, SEC. EDU. SC, BTC
27	WITH WP(C)/1307/2020	ONKAR PRASAD KANOI HIGH SCHOOL AND 26 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	SC, SEC. EDU.
28	WITH WP(C)/5504/2020	BAIJOYANTIPUR HIGH SCHOOL AND 3 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A DEKA MR. T K BHUYAN	GA, ASSAM SC, SEC. EDU. SC, SEBA
29	WITH WP(C)/759/2021	SIMALUGURI COLLEGIATE ADARSHA HIGH SCHOOL AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A H ALAMGIR	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 3 - CHALLENGE TO SEC 3(xi), 8(3) OF THE ACT				
30	WP(C)/3481/2018 BY SLIP	AJIT BORAH AND 47 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. K R PATGIRI MR. B GOGOI MS. C DAS	SC, ELEM. EDU GA, ASSAM SC, FINANCE DEPTT.
GROUP 4 - CHALLENGE TO SEC 2(j), 2(x), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
31	WP(C)/5351/2018 BY SLIP	SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. R SENSUA MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE DEPTT.
	WITH I.A.(Civil)/3232/2018 in WP(C)/5351/2018	SRI SAILEN SARKAR AND 76 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR A KALITA MR D DAS MR H NATH MR. S U AHMED MR. K MOHAMMED	GA, ASSAM SC, SEC. EDU. SC, FINANCE
32	WITH WP(C)/6278/2021	HARENDRA KALITA AND 15 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. R C SAIKIA MR. M KALITA MR. J HATIMURIA	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 5 - CHALLENGE TO SEC 2(x), 3(1)(i) OF THE ACT				

33	WP(C)/5732/2018 BY SLIP	MANAGING COMMITTEE OF SUFFRY T.E. HIGH ENGLISH MODEL SCHOOL AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR. S BORTHAKUR MR. K GOGOI MR. J ABBAS	SC, SEC. EDU.
GROUP 6 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 6 AND 7 OF THE ACT				
34	WP(C)/6015/2018 BY SLIP	MURKONG SELEK COLLEGIATE HIGH SCHOOL AND 6 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR H R A CHOUDHURY MR F U BARBHUIYA MRS H AHMED MS S DAS	SC, SEC. EDU. SC, FINANCE SC, SEBA
WITH				
35	WP(C)/5825/2023	UDDHAB CHANDRA PATHAK AND 52 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P J SAIKIA, SR. ADV MR. M KALITA MR. J HATIMURIA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 7 - CHALLENGE TO SEC 2(zb), 2 (u), 6, 7 AND 24 OF THE ACT				
36	WP(C)/6736/2018 BY SLIP	DHARMESWAR BORO AND 129 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE SC, SSA
GROUP 8 - CHALLENGE TO SEC 2(j), 2 (2za), 2(u), 3(1)(i), 6, 7 AND 24 OF THE ACT				
37	WP(C)/6756/2018 BY SLIP	HARESWAR NARAYAN KONWAR AND 180 ORS. Versus THE STATE OF ASSAM AND 6 ORS.	MR. H NATH MR D DAS MR A KALITA MR. S U AHMED MR. K MOHAMMED	SC, ELEM. EDU GA, ASSAM SC, BTC SC, FINANCE DEPTT. SC, SSA
GROUP 9 - CHALLENGE TO SEC 2(Zb) OF THE ACT				
38	WP(C)/3058/2019 BY SLIP	9 NO. YOUNGPUR VENTURE LOWER PRIMARY SCHOOL AND 5 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR H R A CHOUDHURY G UDDIN MR H I CHOUDHURY MRS H AHMED MS. P A TALUKDAR MS L RAHMAN	SC, ELEM. EDU SC, SSA
WITH				
39	WP(C)/5176/2020	ABBAS ALI MUKTAB SCHOOL AND 11 ORS. Versus THE STATE OF ASSAM AND 9 ORS.	MR. A SARMA	SC, EDU SC, SSAM
GROUP 10 - CHALLENGE TO SEC 2(j), 4(3), 4(2) OF THE ACT				
40	WP(C)/3297/2019 BY SLIP	ALAM ALI AND ANR. Versus THE STATE OF ASSAM AND 7 ORS.	MR. B P BORAH MR P J DUTTA	SC, ELEM. EDU GA, ASSAM SC, DIMA HASAO
GROUP 11 - CHALLENGE TO SEC 2(j), 2(u), 6, 7 AND 24 OF THE ACT				
41	WP(C)/8497/2019 BY SLIP	NILA KANTA BAGLARY AND 32 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. D DAS SR. ADV MR A KALITA MR. S U AHMED MR H K NATH	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 12 - CHALLENGE TO SEC 2(u), 6, 7 AND 24 OF THE ACT				
42	WP(C)/175/2020 BY SLIP	SAIF UDDIN CHOUDHURY Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN MR. N H LASKAR MS. P A TALUKDAR	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 13 - CHALLENGE TO SEC 3(1)(xi) OF THE ACT				
43	WP(C)/536/2021 BY SLIP	ALAUDDIN AHMED AND 16 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. A R BHUYAN MD H R AHMED MD A ISLAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
WITH				
44	WP(C)/3162/2021	MD. ANOWARUL ISLAM AND 8 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. S ISLAM MR A HAWARI	SC, ELEM. EDU SC, FINANCE

45	WITH WP(C)/3662/2021	UNUS HUSSAIN AND 43 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. I H LASKAR MR. P K DEKA MRS. S ROY MD. S ALOM	SC, ELEM. EDU GA, ASSAM SC, SSA
46	WITH WP(C)/5416/2021	FULERA AHMEDA AND 14 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR. D A KAIYUM MR J ISLAM	SC, ELEM. EDU SC, FINANCE
47	WITH WP(C)/5593/2021	SULTAN MAMUD AND 19 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B C DAS MR. S H RAHMAN MR J ISLAM	SC, ELEM. EDU GA, ASSAM MR. D A KAIYUM SC, FINANCE
48	WITH WP(C)/5810/2021	PHUKAN LAL BAISHYA AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR A R BHUYAN MR. W RAHMAN	SC, ELEM. EDU SC, FINANCE
49	WITH WP(C)/117/2022	NAREN CHANDRA PEGU AND 105 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. R B SAH MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
50	WITH WP(C)/688/2022	RANJIT DADHARA AND 5 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU SC, FINANCE
51	WITH WP(C)/909/2022	ROHINI KUMAR NATH AND 99 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU MS. M A TANSU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
52	WITH WP(C)/1085/2022	THAGI RAM NATH AND 169 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. U K BARMAN MR H ALI MR. M MALAKAR MR. R KONWAR	SC, ELEM. EDU
53	WITH WP(C)/1396/2022	MD. RUSMAT ALI AND 21 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
54	WITH WP(C)/1402/2022	SMTI. PADUMI DEKA AND 23 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
55	WITH WP(C)/1406/2022	DIPAK KUMAR DAS AND 34 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. C BORUAH MR. R BORO MR A BORUAH	SC, ELEM. EDU GA, ASSAM
56	WITH WP(C)/3544/2022	SMTI. MANJU SAIKIA AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. B K GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
57	WITH WP(C)/3774/2022	PURNIMA GOGOI AND 67 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. S SAHU	SC, ELEM. EDU GA, ASSAM SC, FINANCE
58	WITH WP(C)/6380/2022	KAMINI RABHA AND 69 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR. M MALAKAR MS B DAS MR. R KONWAR	SC, ELEM. EDU GA, ASSAM
GROUP 14 - CHALLENGE TO SEC 3(1)(vii), 4(2)(iv) AND 24 OF THE ACT				
59	WP(C)/5040/2021 BY SLIP	DWIPEN KUMAR SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM SC, SEC. EDU. SC, FINANCE

GROUP 15 - CHALLENGE TO SEC 3(xi) OF THE ACT

60	WP(C)/5912/2021 BY SLIP	MUKHESWAR REGON AND 8 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
61	WP(C)/5918/2021	RANJAN RAJKHOWA AND 54 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
62	WP(C)/5952/2021	RAJIB CH BHUYAN AND 53 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
	WITH			
63	WP(C)/5955/2021	RANJIT BORUAH AND 95 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. U K NAIR MR. M AGARWALLA MS P GOGOI	SC, ELEM. EDU GA, ASSAM SC, FINANCE
GROUP 16 - CHALLENGE TO SEC 2(u), 4(2)(iv) AND 24 OF THE ACT				
64	WP(C)/6311/2021 BY SLIP	ROWSHANARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MS. K JAIN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
	WITH			
65	WP(C)/1287/2020	ABDUS SATTER ALI AND 24 ORS. Versus THE STATE OF ASSAM AND 7 ORS.	G UDDIN MS. P A TALUKDAR MR N Y KONYAK MR H M R HOQUE	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 17 - CHALLENGE TO SEC 2(j), 2(u), 3(1)(i), 7 AND 24 OF THE ACT				
66	WP(C)/6616/2021 BY SLIP	PANKAJ MAHANTA AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. P J BARMAN	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 18 - CHALLENGE TO SEC 3(2) OF THE ACT				
67	WP(C)/6973/2021 BY SLIP	ABU TAHER SIDDIQUE AND 3 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR B P BORAH MR P J DUTTA	SC, EDU
	WITH			
68	WP(C)/5594/2022	LUHITA DOLEY AND ANR. Versus THE STATE OF ASSAM AND 3 ORS.	MR S BORTHAKUR MR. D GOGOI MR H P NEPAL	SC, HIGHER EDU
	WITH			
69	WP(C)/3003/2023	TULUKAN BHARALI AND 10 ORS Versus THE STATE OF ASSAM AND 7 ORS	MR. J TALUKDAR MR. S K DAS MR R KARIM	SC, SEC. EDU. SC, FINANCE
GROUP 19 - CHALLENGE TO SEC 2(j), 2(u), 4(2)(iii), 6, 7 AND 24 OF THE ACT				
70	WP(C)/79/2022 BY SLIP	GIRIJA NANDA LAHKAR AND 143 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. K N CHOUDHURY MR M AHMED MR. S U AHMED MS A BEGUM N GAUTAM	GA, ASSAM SC, SEC. EDU. SC, FINANCE
GROUP 20 - CHALLENGE TO SEC 8(2) OF THE ACT				
71	WP(C)/1959/2022 BY SLIP	BHUBANESWAR LAHKAR AND 28 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
GROUP 21 - CHALLENGE TO SEC 8(3) OF THE ACT				
72	WP(C)/2447/2022 BY SLIP	MANJU TALUKDAR AND 101 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	SC, SEC. EDU. SC, FINANCE
	WITH			
73	WP(C)/2446/2022	RITU SALOI KALITA AND 88 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE

74	WITH WP(C)/2656/2024	MALAYA KALITA Versus THE STATE OF ASSAM AND 2 ORS	MS. L DAS MR. M P SARMA MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
GROUP 24 - CHALLENGE TO SEC 3(1)(vi), 4(2)(iv) OF THE ACT				
75	WP(C)/525/2023 BY SLIP	ARCHANA DAS AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. M DUTTA MR. N UDDIN MS S DEV MR S K CHHETRY	SC, SEC. EDU.
GROUP 25 - CHALLENGE TO SEC 6(1), 6(2) AND 8(3) OF THE ACT				
76	WP(C)/4213/2023 BY SLIP	TANKESWAR SALOI AND 12 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
77	WITH WP(C)/3038/2023	RANJAN GOSWAMI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
78	WITH WP(C)/3039/2023	RANJIT KR NATH AND 4 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
79	WITH WP(C)/3040/2023	SHASINDRA KR BARUAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
80	WITH WP(C)/3045/2023	SALEH MAHAMMED SHAH ALAM AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
81	WITH WP(C)/3084/2023	NURUL ISLAM MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR. A BORO MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
82	WITH WP(C)/3100/2023	SAHAB UDDIN TALUKDAR AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
83	WITH WP(C)/3414/2023	BHABESH CH MALI AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MS S SARMA HAZARIKA MR. A BORO MS N NEWME	SC, SEC. EDU. SC, FINANCE
84	WITH WP(C)/3467/2023	JALAL UDDIN MAZUMDAR AND 5 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
85	WITH WP(C)/3479/2023	KHAIRUL ISLAM AND 21 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR. M P SARMA MS S SARMA HAZARIKA MR. A BORO MR A CHAKRABORTY	SC, SEC. EDU. SC, FINANCE
86	WITH WP(C)/3686/2023	MUSLEM UDDIN CHOUDHURY AND 31 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. U K NAIR MS. L DAS MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE
87	WITH WP(C)/4217/2023	MOHD LUTFOR RAHMAN AND 7 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. M P SARMA MR A CHAKRABORTY MS D MAHANTA	SC, SEC. EDU. SC, FINANCE

GROUP 27 - CHALLENGE TO SEC 2(i)(t)u, 3(1)(i)(vii)(ix), 3(2), 4(2)(ii) AND 8(6) OF THE ACT

88 [WP\(C\)/2444/2024](#)
BY SLIP

ASHOK PEGU AND 48 ORS.
Versus
THE COMMISSIONER AND SECTETARY
AND 3 ORS.

MR A C BORBORA
MRS. R BORBORA
MR. M SMITH
MS. N DEY
MR. U SAIKIA

MR. S DAS SC, HIGHER
EDU for Resp.No.2 &3

MR. D NATH, for Resp. No.
1,

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
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11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 7

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/244/2021 FIXED	ASHIM KUMAR HAZARIKA Versus THE UNION OF INDIA AND 8 ORS	MR. T CHAKRABORTY MR. D CHOUDHURY MR. A D CHOUDHURY MR. P DUTTA	MR. S K SINGH (R-5 TO 7) MR. A GANGULY (R-5 TO 7) MR H GUPTA MR. A DUTTA (R-5 TO 7) ASSTT.S.G.I. SC, PWD
2	WP(C)/6698/2021 FIXED	JAJNA RAM DEKA @ JAGYA RAM DEKA Versus THE STATE OF ASSAM AND 6 ORS	MR P KATAKI MR S P DAS MR A ALAM	GA, ASSAM SC, AG SC, FINANCE DEPTT. SC, REVENUE
3	WP(C)/3437/2023 FIXED	GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. U K NAIR MR H K DAS MR. M P SARMA MR. M P SARMA MR. A BORO MR A CHAKRABORTY MR A CHETIA	GA, ASSAM
4	WITH WP(C)/5971/2023	GANESH CHOUDHURY Versus THE STATE OF ASSAM AND 6 ORS	MR. U K NAIR MS. L DAS MR H K DAS MR. M P SARMA MR. M P SARMA MR A CHAKRABORTY MR A CHAKRABORTY	GA, ASSAM M M RAHMAN (r-7)
5	WP(C)/1201/2024 FIXED	SMTI. RIJU MONI SAIKIA DAS Versus THE GUWAHATI MUNICIPAL CORPORATION AND 3 ORS	MS. S KANUNGOE MS. J CHETTRY	SC, GMC
6	I.A.(Civil)/1692/2024 FIXED in WP(C)/7453/2023 WITH WP(C)/7453/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM
	WITH I.A.(Civil)/1877/2024 in WP(C)/7453/2023	GANESH BARMAN Versus THE STATE OF ASSAM AND 2 ORS	MR. S K GOSWAMI MR. R SHARMA	GA, ASSAM

BAIL HEARING (BA)

7	Bail Appln./4266/2023 WITH CASE RECORD(SCANNED COPY)	MONIRUL ISLAM Versus THE UNION OF INDIA	MS. T SOM MS. U HAZARIKA MR. P TELI	SC, NCB
HEARING				
8	WP(C)/949/2017 CAVT. NO. 1685/2016 FIXED	NURUL ISLAM CHOUDHURY Versus THE ASSAM BOARD OF WAKF and 3 ORS.	MR.N H MAZARBHUYAN MR.A Y CHOUDHURY MR.T A CHOUDHURY	GA, ASSAM MR.A SAHAD MR.A GANGULY MR.S A HUSSAIN SC, WAKFS FOR CAVEATOR
9	WP(C)/2223/2017 FIXED	JAYANTA SUR Versus THE UNION OF INDIA and 6 ORS.	MR A DASGUPTA MR.J U AHMED MR.D SUR MS.D SINHA MR S A REEYAZ MR.N K MURRY	MR.Y DOLOI C.G.C. MR. N BARUAH MR.M PHUKAN(R-1) MR. R J DAS SC, BSNL
10	WP(C)/8653/2018 FIXED	BINAY KUMAR SINGH Versus THE UNION OF INDIA AND 19 ORS	MR. S DUTTA MR B K SINGH, PETITIONER IN PERSON MR S CHOUDHURY MR A SARMA MR. K KALITA MS. I DAS	MR. U K NAIR (R12, R13) MR. A CHETRY (R12, R13) MR G DAS (R12, R13) ASSTT.S.G.I. SC, NEDFI
11	WP(C)/9305/2019	BINAY KUMAR KALITA AND 10 ORS. Versus THE STATE OF ASSAM AND 61 ORS.	MR. K N CHOUDHURY MR. M AHMED	SC, APSC MR. U K NAIR(R10, R37, R38, R40-R46, R48, R50- 58, R60) MR R SINGHA (R10, R37, R38, R40-R46, R48, R50- 58, R60) SC, FINANCE
12	WITH WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	MR. U K NAIR GA, ASSAM SC, APSC MR R SINGHA MR P R SARMA SC, FINANCE DEPTT.
	WITH I.A.(Civil)/1032/2020 in WP(C)/1993/2020	GIRI KUMAR BISWAKARMA Versus THE STATE OF ASSAM AND 61 ORS	MR. K N CHOUDHURY MR. R M DEKA MR D J DAS	GA, ASSAM SC, APSC
13	WP(C)/4029/2020 FIXED	MAHENDRA NATH DAS Versus THE STATE OF ASSAM AND ANR.	MR. D K SARMAH MS. S BORA MS. A TALUKDAR MR D KALITA	GA, ASSAM SC, SAD
14	WP(C)/7106/2021 FIXED	ABUL HASIM AHMED Versus THE STATE OF ASSAM AND 6 ORS.	MR P C GOSWAMI MR. P P DAS	GA, ASSAM SC, AG MR. D SARMA (R-6,7) MR. ABU JAHID (R-6,7) SC, ANIMAL HUSBANDRY and VETERINARY DEPT. (R.NOS. 1,2) SC, FINANCE
15	WP(C)/4805/2022 FIXED	ANANTA NATH (CISF NO. 901405764 HC/GD) Versus THE UNION OF INDIA AND 8 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	MR. D J DAS ASSTT.S.G.I.
16	WP(C)/6481/2022 FIXED	EX RFN (GD) MUKESH KUMAR (FORCE NO. G/5008541L) Versus UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR ASSTT.S.G.I.
17	WP(C)/908/2024 FIXED	ROHIDUL ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M I HUSSAIN N. UDDIN SK ABDULLAH MR. N ISLAM	GA, ASSAM SC, NHM SC, HEALTH

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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[For Tuesday,16th July 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 10

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	WP(C)/5925/2017 FIXED	TAPAN PAUL Versus THE STATE OF ASSAM and 3 ORS.	MR.B CHAKRABORTY MS.P SARMAH MS.S HUSSAIN MS.P HAZARIKA	GA, ASSAM
2	WP(C)/6007/2019 FIXED	MONORANJAN CHANDA Versus UNION OF INDIA AND 9 ORS.	MR. N DHAR MR. I H LASKAR MR. P K DEKA MR. B MALAKAR MR J H LASKAR MS. S DASGUPTA	MR. S S ROY ASSTT.S.G.I.
3	WP(C)/6102/2019 FIXED	NIRU KALITA BARUAH AND 10 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. R SARMA MR. K KONWAR	MR. B D KONWAR SR. ADV. (SC, A S A M B) NJ Gogoi SC, A S A M B
4	WP(C)/6883/2022 B/O	MANU GURUNG Versus THE STATE OF ASSAM AND 4 ORS	M M ZAMAN	GA, ASSAM SC, WATER RESOURCE
5	WP(C)/5046/2023 CAVT. NO.08242023,117800008282023,117800008302023, 117800008362023,117800008442023, 117800008642023,117800008742023, 117800008802023,117800008862023,117800008882/023, FIXED	MANZURUL HAQUE LASKAR AND 9 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A R BHUYAN MR F A LASKAR MD I H LASKAR	MR. S P CHOUDHURY (FOR CAVEATOR) MR. K GOGOI MR. K GOGOI MS B DEVI (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DR K PANDAV (FOR CAVEATOR) DY.S.G.I.
6	WITH WP(C)/5406/2023 CAVT. NO. 08432/023,	NIT WORKERS UNION AND 2 ORS. Versus THE UNION OF INDIA AND 4 ORS	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. S P CHOUDHURY (FOR CAVEATOR) MS. M BORA (FOR CAVEATOR) DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/387/2024 in WP(C)/5406/2023	THE DIRECTOR, NATIONAL INSTITUTE OF TECHNOLOGY, SILCHAR AND ANR. Versus NIT WORKERS UNION AND 2 ORS.	MR. S P CHOUDHURY	MR. M J BARUAH MR. S P CHOUDHURY (FOR CAVEATOR)
HEARING				
7	WP(C)/5031/2013 FIXED	GO NO. 376 H - A E CIV SRI HEM RAJ GANGWAR and 13 ORS Versus THE UNION OF INDIA and 5 ORS	MR.U K NAIR MR.A CHETRY MR. B SARMA MR.M P SARMA	MR.M BHAGABATI MR.S C KEYAL C.G.C. MR.C K S BARUAH ASSTT.S.G.I.

8	WP(C)/1320/2016 FIXED	RAJ KUMAR DAS Versus THE UNION OF INDIA and 4 ORS	MR. J SARMA MR. M C DAS	MR. S. SARMA (CGC)
9	WP(C)/1760/2016 FIXED	SMTI PARVINARA BEGUM Versus THE STATE OF ASSAM AND 3 ORS	MRS.F BEGUM MR.A MANNAF	MR.B K SARMA SC, SOCIAL WELFARE
10	WP(C)/2540/2016 FIXED	SRI DANDI RAM KALITA and 2 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR.A L MANDAL MR.H RAJBANGSHI	GA, ASSAM SC, FINANCE
11	WP(C)/3335/2016 FIXED	FANINDER KUMAR RAI Versus THE UNION OF INDIA and 5 ORS	MR.A K SINGH MR.V N UPADHYAY MR.H L MAURYA	C.G.C. MR.B DEKA ASSTT.S.G.I.
12	WP(C)/4626/2016 FIXED	SAJBAM LEIHAO SINGH Versus THE UNION OF INDIA and 4 ORS	MR.R D LAL MR.A LAL	C.G.C. MR. D C BORAH(R- 1-5) ASSTT.S.G.I.
13	WP(C)/1423/2017 FIXED	JANA KI CHAKRAVARTY and 44 ORS. Versus THE STATE OF ASSAM and 3 ORS.	MR.G N SAHEWALLA MR.I MOZUMDER MR. P MAHANTA MR.P DEKA MR.A CHETIA MR. R B GOHAIN MS. M BORGHAIN	DR.B AHMED MS. D S NEYOG, SC, CO- OP.
14	WITH WP(C)/3536/2017	ROHINI KUMAR SARKAR and 11 ORS. Versus THE STATE OF ASSAM and 4 ORS.	MS.A BEGUM MR.S N TAMULI MS.P K ZANNAT MR.N Z AHMED	DR.B AHMED MS. D S NEYOG, SC, CO- OP. MS.D D BARMAN
15	WP(C)/8867/2019 FIXED	PRANJAL DAS Versus UNION OF INDIA AND 4 ORS.	MR. B SINHA MS. H CHAKRABORTY	MR. D C BORAH ASSTT.S.G.I.
16	WP(C)/9445/2019 FIXED	MACHUM AHMED LASKAR Versus THE STATE OF ASSAM AND 7 ORS	MR. R MAZUMDAR MR H I CHOUDHURY MR H BEZBARUA MR. A PAUL MS. L WAJEEDA MS B DAS MR REZABUL HOQUE MR. R DEKA MS. A DEY	GA, ASSAM SC, HEALTH
17	WP(C)/677/2021	SIKANDER ALI AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORTHAKUR MS. S KAKATI MR P BHARDWAJ MR. R BARTHAKUR	MR. M K CHOUDHURY GA, ASSAM MR. A BARKATAKI MS. ANASUYA C
18	WP(C)/5554/2021 FIXED	MANIK CHANDRA DAIMARY Versus THE UNION OF INDIA AND 3 ORS	MR. S C BISWAS MS. J GHOSH A CHAKMA	MR. S P CHOUDHURY (r- 1,2) MR. S P CHOUDHURY (r- 1,2) ASSTT.S.G.I.
19	WP(C)/4477/2023 FIXED	KAMINI BARMAN Versus THE STATE OF ASSAM AND 6 ORS	MR. S N KRISHNATRAYA MAYUR DAS MR. A NAYAK	GA, ASSAM SC, AG SC, FINANCE
20	WP(C)/7416/2023 FIXED	DIP PHUKAN Versus THE STATE OF ASSAM AND 4 ORS	MR MINTU SAIKIA MS R DUTTA	GA, ASSAM SC, FINANCE

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE MANISH CHOUDHURY
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 12

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	I.A.(CrI.)/603/2024 WITH LCR 5 FILES, P.B.-2, FIXED in CrI.A./204/2022 WITH CrI.A./204/2022	BRAJESWAR BORDOLOI Versus THE STATE OF ASSAM AND ANR	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
		BRAJESWAR BORDOLOI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR D K BHATTACHARYYA MR A ATREYA	PP, ASSAM
HEARING				
2	CrI.A./283/2017 7 Y 9 M 14 D :WITH LCR 3 FILES, P.B.-2 WITH I.A.(CrI.)/422/2023 in CrI.A./283/2017 WITH I.A.(CrI.)/420/2023 in CrI.A./67/2019	SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS.B HAZARIKA MS.S K NARGIS MS.P BORAH MS.N DAS	SC, CENTRAL EXCISE CUSTOMS
		SRI AVNEESH KUMAR RAJPUT Versus THE UNION OF INDIA and ANR	MS. A MESEN	SC, CUSTOMS
3	CrI.A./67/2019 WITH I.A.(CrI.)/420/2023 in CrI.A./67/2019	SRI BINOD YADAV Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS	SC, NCB Ms. P. DAS, SC, CUSTOMS
		SRI BINOD YADAV, Versus THE UNION OF INDIA AND ANR	MS. S K NARGIS MS. A MESEN	SC, CUSTOMS
4	CrI.A./48/2018 WITH LCR 6 FILES, P.B.-2	GANESH TANTI Versus STATE OF ASSAM	MR. T J MAHANTA MR. A BHATTACHARYA MR. D BHUYAN	PP, ASSAM
5	CrI.A./295/2018 6 Y 2 M 21 D :WITH LCR 4 FILES, P.B.-2	SRI RAMDHAN NAMASUDRA @ MANORANJAN Versus THE STATE OF ASSAM AND ANR	MRS. A DEVI	MR. S P CHITTAWAT (R2) MR. MD I HAQUE (R2) PP, ASSAM
6	CrI.A./46/2019 5 Y 7 M 11 D :WITH LCR 4 FILES, P.B.-4	RUKSANA BEGUM AND ANR Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
7	CRL.A(J)/109/2019 5 Y 0 M 23 D :WITH LCR 7 FILES, P.B.-2	LAL MOHAN DAS Versus THE STATE OF ASSAM	MR ANJAN KALITA, AMICUS CURIAE	PP, ASSAM

8	Crl.A./127/2019 WITH LCR 4 FILES, P.B.-2	ISMAIL HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR M H AHMED MD. A. HUSSAIN	PP, ASSAM
9	Crl.A./417/2019 WITH LCR 4 FILES, P.B.-2	KHOIMUDDIN SHEIKH Versus THE STATE OF ASSAM AND ANR	MR. M U MONDAL MS. N NASRIN MD. I H KHAN	MS P BARUAH MR. D C C PHUKAN T KAKATI PP, ASSAM
10	CRL.A(J)/6/2022 <u>6 Y 5 M 26 D</u> :WITH LCR 4 FILES, P.B.-2	SADNAM RABHA @ SATRAM RABHA Versus THE STATE OF ASSAM	MR A KALITA, AMICUS CURIAE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 12

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
1	WP(C)/2797/2014 FIXED	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR.ASHOK SARAF MR.A GOYAL MR.K CHOUDHURY MR.Z ISLAM MR.P BARUAH	SC, FINANCE & TAXATION MR.R DUBEY MS. M D BORAH, (R-4 & R-5) MR.S SAMARIA SC, INDUSTRIES
2	WITH WP(C)/2845/2017	ASSAM ROOFING LTD. Versus THE STATE OF ASSAM and 3 ORS.	DR.ASHOK SARAF MR.P DAS MR.S P SHARMA MR.Z ISLAM MR.P BARUAH	DR.B AHMED MR. SURAJIT DAS (R-3,4) MR. P P DAS (R-3,4) MR G CHOUDHURY MR.B GOGOI MS S KAUSHIK SC, INDUSTRIES & COMMERCE SC, TAXES

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 13

[CIVIL BENCH-V

THIS BENCH WILL TAKE UP REGULAR HEARING CAUSE LIST DATED 15-07-2024 TO 30-08-2024(RELATING TO CIVIL BENCH-V, FROM ITEM NOS. 42 TO 66),ALONG WITH THE FOLLOWING MATTERS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	Cont.Cas(C)/2/2024 B/O	TURESWAR SAIKIA AND 4 ORS. Versus PABANKUMAR BORTHAKUR AND ORS.	MS. D SONOWAL	MR. R BORPUJARI (R-5) MR. G PEGU (r-3) MS. M DEVI (r-1) MR. A DAS (r-1) MR. A BHATTACHARYYA (R-5) MR. S DUTTA (R-5)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
2	WP(C)/3864/2022 PART HEARD, FIXED	DHARAMPAL SATYAPAL LTD. AND ANR. Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST MR H GUPTA MR H GUPTA ASSTT.S.G.I.
3	WITH WP(C)/5195/2022	MANABENDRA DEB Versus UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
4	WITH WP(C)/5200/2022	BHARAT GOSWAMI Versus THE UNION OF INDIA AND 3 ORS.	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST
5	WITH WP(C)/5399/2022	CHIRANJIB ROY CHOUDHURY Versus THE UNION OF INDIA AND 3 ORS	DR. A SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA	SC, GST

HEARING

6	WP(C)/7264/2015	RANJAN KUMAR NEOG Versus OIL and NATURAL GAS CORPORATION LTD. and 4 ORS	MR.B TALUKDAR MR.P MAHANTA MR.R B GOHAIN	MR.G N SAHEWALLA MS..N K DEVI MR.N A SINGH
7	WP(C)/6960/2023 FIXED	M/S. PEPSICO INDIA HOLDINGS PVT. LTD., Versus THE UNION OF INDIA AND 3 ORS	MRS. R BORAH MR. D BORAH	SC, GST DY.S.G.I.

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVYOTI SAIKIA

COURT NO: 14

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/34/2009 (HEARING), WITH LCR	ON THE DEATH OF MOTLEB HUSSAIN SARKAR HIS LEGAL HEIRS MOMENA BAWYA AND ORS Versus CHARU BALA SARKAR and ORS	MR.D C MAHANTA MR.T J MAHANTA MR.N I CHOWDHURY	MR.R ISLAM MR.R DE MR.A K PAUL MR.K ANAM
2	RSA/39/2009 (HEARING), WITH LCR	NANDALAL KAPOOR and ANR. Versus BIBEK KR. AGARWALLA and ORS	MR.T ROY MS.B SARKAR MR.R DHAR MR P SEN	S S SHARMA MR.G JALAN MS.L SARMA
ADMISSION				
3	Review.Pet./83/2021 WITH LCR, FIXED	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD.,	MRS M SAIKIA MR. R B PHOOKAN R SARMAH MD S HOQUE MR S H SIKDAR MR S H SIKDAR MS. K JAIN S YESMIN S YESMIN MR K J HAZARIKA	MR. D SHARMA MR. P GOSWAMI S BORA
	WITH I.A.(Civil)/1551/2021 in Review.Pet./83/2021	M/S. J. A. BROTHERS Versus ENGINEERING PROJECTS (INDIA) LTD. AND 3 ORS.	MRS M SAIKIA MS. K JAIN	
4	WITH CRP/45/2021	ENGINEERING PROJECT (INDIA) LTD AND 3 ORS Versus M/S J A BROTHERS	MR. D SHARMA (R-1) MR. D BARUAH MR. P GOSWAMI (R-1) MD S HOQUE MR S H SIKDAR MS. N UPADHYAY MR. A I Ali S BORA (R-1) S YESMIN	MR. R B PHOOKAN R SARMAH MR. B D DEKA MR S H SIKDAR MR S H SIKDAR N CHAUDHURY S YESMIN MR K J HAZARIKA MR A BHATRA
	WITH I.A.(Civil)/2559/2023 in CRP/45/2021	M/S J A BROTHERS Versus ENGINEERING PROJECT (INDIA) LTD AND 3 ORS	MR. R B PHOOKAN R SARMAH R SARMAH MR K J HAZARIKA	MR. P GOSWAMI

5	Tr.P.(C)/27/2024 FIXED	PINKI KUMARI Versus SURAJ SAHA	MR. S NAG MR. N D SARMA	MR. M HAQUE MR. DITUL DAS
<u>ORDERS</u>				
6	I.A.(Civil)/1173/2024 WITH LCR, FIXED in MACApp./79/2020	SRI BIKASH GHOSH Versus THE NATIONAL INSURANCE COMPANY LTD A	MR D K NATH	
	WITH MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA MRS. S ROY	MR D K NATH (R-1)
	WITH I.A.(Civil)/489/2020 in MACApp./79/2020	THE NATIONAL INSURANCE COMPANY LTD Versus SRI BIKASH GHOSH and ANR	MR. A DUTTA	
<u>HEARING</u>				
7	MFA/87/2012 WITH LCR, FIXED	GOPI BALA BARPHUKAN Versus THE UNION OF INDIA and ORS	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA	MSB DEVI MR G GOSWAMI, RLY.ADV. MR.D N GOGOI MS.R BORAH MR.K HAZARIKA SC, NF RLY MS.C HAZARIKA
8	MFA/113/2012 WITH LCR, FIXED	VIJAYA BARMAN Versus UNION OF INDIA	MR.D C K HAZARIKA MS.P DEVI MS.S DHADUMIA MS.S F ROHMAN	MSB DEVI MR G GOSWAMI SC, NF RLY MS.M PHUKAN MS.R R BORAH
9	RSA/185/2013 WITH LCR, FIXED	ON THE DEATH OF HEMENDRA DAS HIS LEGAL HEIRS SMTI CINU DAS and 4 ORS. Versus NIRAMAI DAS @ MIRAMAI DAS and 5 ORS.	MS.P R MAHANTA MR.S R GOGOI MS.P MAHANTA MS.M SHARMA	MR. P K MEDHI MR. S P CHOUDHURY MR.U K DAS MR. A S DHILLON
10	MACApp./178/2014 WITH LCR, FIXED	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR H BARUAH (r-1,3) MR.A AHMED MS.M SAIKIA MR P P PHUKAN (r-1,3) MRA HAWARI MR.I ISLAM MS.S DEB
	WITH MC/2080/2014 in MACApp./178/2014	NATIONAL INSURANCE CO. LTD. Versus ANIMA DEB and 6 ORS.	MR.R C PAUL MS.S ROY	MS.S MAHANTA MR.R GOSWAMI MR.I ALAM MR.S U AHMED MR.A AHMED MS.M SAIKIA MRA HAWARI MR.I ISLAM MS.S DEB
11	RSA/262/2016 WITH LCR	HIFZA HAZARIKA Versus SMTI. MAYARANI DAS and 8 ORS.	MR. N H MAZARBHUIYAN MR.M SARMA MS.I GOHAIN MS.K DEKA MD. J U AHMED MR. M H SAIKIA MR R I BHUYAN	MR.B K PURKAYASTHA(R-1) MR.B K JAINR-1 MS.M DASGUPTA(R-1)

12	MACApp./394/2016 WITH LCR, FIXED	UNITED INDIA INSURANCE COMPANY LTD Versus MD ABUL HUSSAIN and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. N MODI (R5) MR. N HAQUE (R2, R4) MR. N ISLAM (R2, R4) MS. M BARMAN MR. A K AZAD (R2, R4) MR R B ISLAM (R2, R4) MR. M ISLAM MR M HUSSAIN (R2, R4) MR. N KALITA (R5) MR. S DUTTA (R5) MR. S DUTTA (R5) MR. C SHARMA (R5) MR. M A AHMED (R2, R4)
13	WITH MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and 4 ORS	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R5) MR. N HAQUE (R4) MR. R K BHATRA (R5) MR A A DEWAN (R2) MR. N ISLAM (R4) MR. R ISLAM (R2) MS. D GHOSH (R1) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R5) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3671/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3672/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3673/2019 in MACApp./392/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD TAMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. K K BHATRA MR. R K BHATRA
14	WITH MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and 4 ORS	MR. S BHUYAN MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MR. K K BHATRA (R6) MR. N HAQUE (R4) MR. R K BHATRA (R6) MR A A DEWAN (R2) MR. N ISLAM (R4) MS. M BARMAN (R1) MR. R ISLAM (R2) MR. A K AZAD (R4) MR R B ISLAM (R4) MR. M ISLAM (R1) MR M HUSSAIN (R4) MS. P HUJURI (R6) MR. M A AHMED (R4)
	WITH I.A.(Civil)/3663/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3664/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA
	WITH I.A.(Civil)/3665/2019 in MACApp./393/2016	UNITED INDIA INSURANCE COMPANY LTD Versus MD AMSHER ALI and ORS	MR. R GOSWAMI MS. M SAIKIA	MR. R K BHATRA MR. R K BHATRA

15	RSA/328/2018 WITH LCR, FIXED	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (R1, R2) MS. S S ZIA (R1, R2) MR D. CHAKRABORTY (R1, R2)
16	WITH RSA/318/2018	ABINASH CH. DAS AND 5 ORS Versus SMTI RAHIMA BIBI AND 5 ORS	MR. B BANERJEE MR G P BHOWMIK MR. A DHAR MR. A MOBARAQUE MS. C MOZUMDAR MISS S ROY MD F FARIDI	MS. R CHOUDHURY (r-2)
17	MACApp./481/2018 WITH LCR, FIXED	SMTI RUNU DEKA and 2 ORS Versus THE NATIONAL INSURANCE CO LTD and ANR	MR. S C PANDIT	MS. R D MOZUMDAR (R1) MS. S ROY (R1) MR. D PEGU MS. C MOZUMDAR (R1) MR. S P SHARMA (R1) MS. A THAKURIA
18	MACApp./571/2018 WITH LCR	SMT. DEBAJANI TALUKDAR and ANR. Versus THE DIVISIONAL MANAGER and 2 ORS.	MR D CHOUDHURY MS. A K CHOUDHURY MR. M CHOUDHURY MR. K CHOUDHURY MS. C BAISHYA	MR. A DUTTA (R1) MR. U K DAS (R2, R3) MRS. B D SARMA MRS. P M DUTTA (R1)
19	MACApp./199/2019 WITH LCR, FIXED	SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1) MR A T M HUSSAIN (R6) MRS M ALOM (R6)
	WITH I.A.(Civil)/1192/2019 in MACApp./199/2019	SMTI ADITI BANIK Versus THE RELIANCE GENERAL INSURANCE CO. LTD and 5 ORS	MR. N DHAR MR .B MALAKAR MS. S DASGUPTA	MR. A TALUKDAR(R-1) MS. L SHARMA(R-1) MR. K K BHATTA MR. J JOHN(R-1)
20	MACApp./674/2019 WITH LCR, FIXED	ABUL HUSSAIN Versus THE BRANCH MANAGER, UNITED INDIA INSURANCE CO. LTD. AND 2 ORS.	MR. A R AGARWALA	MR. A J SAIKIA
21	MACApp./41/2020 WITH LCR, FIXED	SMT. KABEY TARANGPI and ANR, Versus MD. SHAJAHAN ALI and ANR	MR. M TALUKDAR MS. D KALITA	MR. R C PAUL MS M BHARATI
22	MACApp./8/2021 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus BILASINI SINGHA AND 3 ORS.	MR SISHIR DUTTA MR. S DUTTA MR S DUTTA	MR. M TALUKDAR
23	MACApp./226/2021 WITH LCR	NEW INDIA ASSURANCE COMPANY LTD. Versus RIMLI SIVAM AND ANR.	MR. R GOSWAMI MS. P BORTHAKUR	MR. M TALUKDAR (r-2) MR Z HUSSAIN MS B B AHMED
24	RFA/12/2023 WITH LCR, FIXED	KUSHAL MECH Versus LISHA GURUNG AND 8 ORS.	MS. R CHOUDHURY	GA, ASSAM MR R CHAKRAVORTY (R2, R3, R8) MS. R. ENGJAIP (R2, R3, R8) S RABHA (r-1)
25	MFA/49/2023 WITH LCR, FIXED	M/S SHREERAM CHEMFOOD PVT. LTD. Versus UNION OF INDIA AND ANR.	MR. K P MAHESWARI MS. M SHARMA	SC, RAILWAY

26 [FAO/50/2023](#)
CAVT. NO.09172/023,
FIXED

SURENDRA KUMAR MITTAL
Versus
SAYED KAMALUDDIN AHMED AND 7 ORS

MR G N SAHEWALLA
MR. S SARMA
MD ASLAM
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
MS. S MEDHI
MR M SAHEWALLA
MR H K SARMA
MS T J SAHEWALLA
MS T J SAHEWALLA
MR. C TALUKDAR
MR. A GAUTAM

S ALI
MR. P CHOUDHURY
MR. R BARUAH
MS. M NATH
MS S SIDDIQUA
MS. J SARMA
FOR CAVEATOR

WITH
[I.A.\(Civil\)/2462/2023](#)
in [FAO/50/2023](#)

SURENDRA KUMAR MITTAL
Versus
SAYED KAMALUDDIN AHMED AND 7
ORS.

MR. S SARMA
MR. J DEKA
MR. T K BHUYAN
MR. S K DEKA
MS. S MEDHI
MR. C TALUKDAR
MR. A GAUTAM

MR. P CHOUDHURY
FOR CAVEATOR

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 17

[CIVIL BENCH-IV

**THE OLDEST MATTER IN THE CAUSELIST WILL BE
TAKEN UP FOR HEARING CHRONOLOGICALLY]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	RSA/304/2018 PART-HEARD, FIXED, WITH LCR	SRI BIREN RAJBONGSHI Versus ON THE DEATH OF NAGENDRA CHANDRA DAS HIS LEGAL HEIRS SRI PAPUL DAS AND 3 ORS	MR A PAUL MR. SHEELADITYA MR. SHEELADITYA MR. R SARMA MR. R SARMA MR. B D DEKA MR. M DAS MS. L WAJEEDA MR A DEKA MR. A H CHOUDHURY	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY
ORDER (IMPLEADMENT OF PARTY)				
2	I.A.(Civil)/1907/2024 FIXED in WP(C)/4940/2023	DAL MOHAN CHETRI AND 3 ORS Versus M/S NADUAR KOIBARTA MACH MARA S. S. LTD. AND 5 ORS	MR. R P SARMAH MR M R ADHIKARI MR M R ADHIKARI MS M BORAH	GA, ASSAM
	WITH WP(C)/4940/2023	M/S NADUAR KOIBARTA MACH MARA S. S. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	MR. N BORAH N AHMED MR M.J. BHARALI	GA, ASSAM
ADMISSION				
3	WP(C)/6848/2017 CAVT. NO. 1508/17 FIXED, WITH LCR, CAVT./1508/2017	MANAGEMENT OF PERTABGHUR TEA ESTATE Versus THE SECRETARY, AKHIL BHARATIYA CHAH MAZDOOR SANGHA and ANR.	MR.S N SARMA MR.K KALITA MR.K M HALOI MS.T DEURI MR.A JAHID	MR.A BARUAH FOR CAVEATOR
4	WP(C)/5071/2021 FIXED	GAJENDRA CHANDRA KALITA Versus ASSAM POWER DISTRIBUTION COMPANY LTD AND 2 ORS	MR. M K CHOUDHURY MR. A BARKATAKI MR P BHARDWAJ MR. M SARMA	SC, APDCL
5	WP(C)/7559/2022 FIXED	M/S RANA CONSTRUCTION AND ENGINEERS PVT LTD Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. R M DEKA MS N MAHANTA N GAUTAM	SC, PWD

6	WP(C)/4824/2023 FIXED	JAYANTA BORAH AND 12 ORS. Versus THE STATE OF ASSAM AND 4 ORS.	MR. A SARMA MR. K KALITA MR. S CHOWDHURY MR. LENTSO	GA, ASSAM
7	WP(C)/650/2024 FIXED	M/S HILL VIEW AND ANR Versus GUWAHATI MUNICIPAL CORPORATION AND 4 ORS	MR P BHARDWAJ MS. B DEVI MR M C KAKOTI	SC, GMC
8	WP(C)/766/2024 CAVT. NO.00892/024, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
9	WP(C)/768/2024 CAVT. NO.00902/024, FIXED	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR
10	WP(C)/1681/2024 FIXED	SIMANTA GOGOI Versus THE STATE OF ASSAM AND ORS	MR G PEGU MS. M D BORAH MR R B GOSWAMI MS. M K SHARMA	GA, ASSAM MR. M BISWAS (r-5) MS. A K CHOPHI (r-5) SC, EXCISE DEPTT.
ORDERS				
11	Cont.Cas(C)/529/2023 FIXED	M/S. CHOUDHURY ENTERPRISE AND ANR Versus MUNINDRA SHARMA	MR. K MIRA MR. H A TALUKDAR	MR. K KONWAR (r-1) MR S DUTTA (r-1) MS N BORAH MR U.SARMAH (r-1)
HEARING				
12	WP(C)/4679/2014 WP(C)7633/2015 (D/O)	TARUN CHANDRA GAYAN and 7 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR.S BORA MR.P K GARODIA MS.P SARMA	MR.B D KONWAR MR.P J PHUKAN GA, ASSAM MR.R BARUAH(R-6) MR.R KALITA MR.N M DUTTA(R-6) MR.R SALOI MR.P KAKATI MR.S C KHOUND(R-6) SC. P.C. BOARD, ASSAM
13	WP(C)/1112/2015 WITH LCR	AKHIL BHARATIYA CHAH MAZDOOR SANGHA Versus THE MANAGEMENT OF M/S BHOOIACHANG TEA ESTATE	MR A DASGUPTA MS.B DAS	MR.S N SARMA MR.K KALITA MS.P KHOUND MR.A JAHID
14	WP(C)/4615/2016 WITH LCR	GEETARTHA PATHAK Versus THE STATE OF ASSAM AND ANR	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY MS. M DUTTA	GA, ASSAM MR. R THAKURIA (R-2) MR. L P SHARMA (R-2)
15	WP(C)/3719/2017 FIXED	JITEN DEKA Versus THE STATE OF ASSAM and 4 ORS.	MR.S K BARKATAKI MR.D K NATH MS.B SHARMA	GA, ASSAM MR S KHOUND(R-5) MR.D DAS Sr.Adv.R-5
16	WP(C)/6758/2017	MANAGEMENT, KELLYDEN TEA ESTATE Versus SARDAR KULDIP SINGH VIRDIWORKMAN and ANR.	MR.A DAS MR. R B PHOOKAN MR.N SARMA R SARMAH MS M KAKOTY MR K J HAZARIKA MS.R BEGOM	MR.T C CHUTIA(ADDL. SENIOR GA, ASSAM (R - 2)) MR K L GUPTA

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 18

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1794/2024	HARISH BANSAL Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	MR. A K BHUYAN(INFORMANT) MR. M MORE(INFORMANT) PP, ASSAM
MOTION				
2	W.P.(CrI.)/14/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1983/2024 in W.P.(CrI.)/14/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
3	W.P.(CrI.)/16/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1985/2024 in W.P.(CrI.)/16/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
4	W.P.(CrI.)/17/2024 FIXED	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH I.A.(Civil)/1986/2024 in W.P.(CrI.)/17/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
BAIL HEARING (BA)				
5	Bail Appln./4563/2023 WITH CASE RECORD(SCANNED COPY)	TYAGRAJAN M. Versus THE UNION OF INDIA	MR. S N TAMULI MS. P K ZANNAT MS. A BEGUM MS P DEKA	SC, NCB

6	Bail Appln./652/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. IQBAL Versus THE STATE OF ASSAM	M G SINGH MR U S BORGHAIN MS DIPSY RAJA	PP, ASSAM
7	Bail Appln./862/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RAJVEER SINGH Versus THE UNION OF INDIA	MR. M BISWAS S K DAS	SC, NCB
8	Bail Appln./948/2024 WITH CASE RECORD(SCANNED COPY), FIXED	CHANDRA JOY JAMATIA Versus THE UNION OF INDIA	MR. M AHMED MD I H LASKAR	SC, DRI
9	Bail Appln./1296/2024 WITH CASE RECORD(SCANNED COPY)	PARAMJIT SINGH Versus UNION OF INDIA	MR. M BISWAS MS. A K CHOPHI S K DAS	SC, NCB
10	Bail Appln./1352/2024 WITH CASE RECORD(SCANNED COPY)	NITESH KUMAR AND ANR. Versus THE STATE OF ASSAM	MR S RAHMAN MS. S PHUKAN	PP, ASSAM
11	Bail Appln./1381/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAMESH G Versus THE UNION OF INDIA	MR. B D KONWAR SR. ADV. MR H AGARWAL MR J SINGH H BAISHYA MS M ZOMUANPUII MS S JAIN	SC, NCB
12	Bail Appln./1397/2024 WITH OFFICE NOTE	KIRPAL SINGH (JAGGA) Versus UNION OF INDIA	MR. M RAHMAN	MR. S C KEYAL, SC, (NCB) DY.S.G.I.
13	Bail Appln./1458/2024 WITH CASE RECORD(SCANNED COPY)	ABUL HUSSAIN KHAN Versus THE STATE OF ASSAM	MS B GOGOI MR J K Bhuyan MS. P GHOSH	PP, ASSAM
14	Bail Appln./1534/2024 FIXED	SALMAN KURSHID MAZUMDER Versus THE STATE OF ASSAM	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG	PP, ASSAM
15	Bail Appln./1574/2024	MD MUSTAKIM @ MD. MUSTKIM Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM	PP, ASSAM
16	Bail Appln./1576/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MAFIZAL HAQUE Versus THE STATE OF ASSAM	MR. C K NATH MR. N MAHAJAN MR. AJAY SARMA	PP, ASSAM
17	Bail Appln./1609/2024 WITH OFFICE NOTE	ABDUL KHALEQUE Versus THE STATE OF ASSAM	MD K RAHMAN MR. N. ISLAM	PP, ASSAM
18	Bail Appln./1653/2024 WITH OFFICE NOTE, FIXED	NIJAM ALI Versus THE STATE OF ASSAM AND ANR	MR. P K DAS	PP, ASSAM
19	Bail Appln./1726/2024 FIXED	MANNONG MOSSANG AND ANR Versus THE STATE OF ASSAM	MR. B BARUAH MR U RONGPI	PP, ASSAM
20	Bail Appln./1735/2024 FIXED	SADIQUE UL HOQUE Versus THE STATE OF ASSAM	MS. S K NARGIS MR SARFRAZ NAWAZ MR. M ALAM MR. Z H BORA MS N SULTANA	PP, ASSAM
21	Bail Appln./1738/2024	ISHAHAQUE ALI Versus THE STATE OF ASSAM	MR. M RAHMAN L BANIK	PP, ASSAM
22	Bail Appln./1783/2024 WITH OFFICE NOTE, FIXED	AKTAR HUSSAIN @ AKHTAR HUSSAIN AND ANR Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR. J ABBAS MR S A BARBHUYAN	PP, ASSAM
23	Bail Appln./1793/2024 WITH OFFICE NOTE, FIXED	GURVEER SINGH Versus THE UNION OF INDIA	MRS J DUTTA MR. A K AHMED MS. T A AHMED MD A ISLAM M AHMED	SC, NCB

24	Bail Appln./1797/2024 WITH OFFICE NOTE, FIXED	PARTHIB HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
25	Bail Appln./1812/2024 WITH OFFICE NOTE, FIXED	LAKHAN CHOUDHURY @ DIPAK AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR A DASGUPTA MR J K SHARMA	PP, ASSAM
26	Bail Appln./1845/2024 WITH OFFICE NOTE, FIXED	KHAIRUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M I HUSSAIN MS. P AHMED N. UDDIN	PP, ASSAM
27	Bail Appln./1964/2024 FIXED	SABAR ALI AND ANR Versus THE STATE OF ASSAM	MR F HAQUE MR A ISLAM	PP, ASSAM

BAIL HEARING

28	AB/3610/2023 FIXED	PRAVEEN KUMAR JAIN Versus THE STATE OF ASSAM	MR A TEWARI MS G DUGAR MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA MS. B SARMAH	PP, ASSAM
29	AB/3916/2023 FIXED	SAYEDA BEGUM Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED	PP, ASSAM
30	AB/3976/2023 FIXED	GULBAHAR ALI @ RAHUL SK Versus THE STATE OF ASSAM	MR. L R MAZUMDER MR. A Z AHMED MR. M HOQUE	PP, ASSAM
31	AB/160/2024 FIXED	MOJIBUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. K BORUAH MR. M ALAM MS P DAS MS. P BORAH	PP, ASSAM
32	AB/349/2024 FIXED	JITENDRA KR SAH Versus THE STATE OF ASSAM AND ANR.	MR. FIRUZ KHAN MR U CHAUDHURY MR. ABHIJIT MENA M. GLORY RHITUSHREE TALUKDAR P. NATH Q. KIBA K. SUMI MS LITO AWOMI	PP, ASSAM
33	AB/1340/2024 FIXED	MOHI UDDIN Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM
34	AB/1480/2024 WITH OFFICE NOTE, FIXED	ALI HUSSAIN Versus THE STATE OF ASSAM AND ANR	Ms. R. R. BORAH MR. A A R KARIM MS G.PURI MD S A MONDAL MR S RAHMAN MR. J HUSSAIN	PP, ASSAM
35	AB/1523/2024 WITH OFFICE NOTE, FIXED	SIRAJUL ALI @ ISLAM Versus THE STATE OF ASSAM AND ANR	MR. D SARMAH S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
36	AB/1596/2024 FIXED	RAJU PAUL Versus THE STATE OF ASSAM	MRS. S D CHOUDHURY	PP, ASSAM
37	AB/1601/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
38	AB/1678/2024 WITH OFFICE NOTE, FIXED	SUBRATA SAHA Versus THE STATE OF ASSAM AND ANR	MR. D P CHALIHA MS M ROY	PP, ASSAM

ORDERS

39	I.A.(Civil)/1420/2024 FIXED in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus THE UNION OF INDIA AND 6 ORS	MR. C SHARMA	GA, ASSAM DY.S.G.I.
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	WITH W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA MS. A RANA MS P BORUAH	GA, ASSAM MR H GUPTA DY.S.G.I.
	WITH I.A.(Civil)/2433/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
	WITH I.A.(Civil)/2434/2023 in W.P.(CrI.)/21/2023	SUT KHAN KIM AND 8 ORS Versus UNION OF INDIA AND 6 ORS	MR. S DUTTA MR. C SHARMA	GA, ASSAM DY.S.G.I.
40	I.A.(Civil)/1984/2024 FIXED in W.P.(CrI.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
	WITH W.P.(CrI.)/15/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND 3 ORS	MR S DAS G BORO R BARMAN MS R.R.MECH	GA, ASSAM PP, ASSAM SC, GHC
HEARING				
41	CrI.A./6/2009 WITH LCR 4 FILES	MD. MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. N H MAZARBHUYAN MR. D K DEKA MR. A M DUTTA MR. M AGARWALLA MR. N Z AHMED MS R MAHANTA MR. N I MAZARBHUYAN MR. S K SHARMA	PP, ASSAM
	WITH I.A.(CrI.)/341/2021 in CrI.A./6/2009	MAZIBUDDIN AHMED Versus THE STATE OF ASSAM	MR. M AGARWALLA	PP, ASSAM
42	CrI.A./69/2010 WITH OFFICE NOTE, LCR 1 FILE	EMPLOYEES STATE INSURANCE CORPORATION, Versus MR. SATYENDRA BORAH and 2 ORS,	MR.K K NANDI MS.P BORGHAIN	MR. K P PATHAK(AMICUS CURIAE FOR R-1,2) PP, ASSAM
43	CrI.A./63/2011 WITH LCR 6 FILES	PUNYA KANTA DAS Versus STATE OF ASSAM	MR.B M CHOUDHURY MS. B SARMA, AMICUS CURIAE MS.S CHOUDHURY	PP, ASSAM
44	CrI.A./86/2011 WITH LCR 5 FILES	BHIM KANTA DUTTA AND ANR Versus THE STATE OF ASSAM	MR. P K BORAH MR.B BURAGOHAIN MR.S BORTHAKUR	PP, ASSAM
45	CrI.Pet./508/2018	PABITRA KUMAR KATAKY Versus THE CENTRAL BUREAU OF INVESTIGATION AND 3 ORS.	MS. S SARMA MR. A BARUAH	MR. A GANGULY (R2 - R4) SC, CBI

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024

10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 20

**[THIS BENCH WILL SIT AFTER RISING OF
DIVISION BENCH-II, IF TIME PERMITS]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2025/2024	KULEN NATH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR M HOQUE MR. R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
BAIL HEARING				
2	AB/1339/2024 FIXED	MINAKSHI SAIKIA Versus THE STATE OF ASSAM	MR G PHUKAN	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 21

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Crl.Pet./430/2024 FIXED	RAJEN SIDANA @ RAJAN SIDANA @ RAJAN SIDHANA Versus THE STATE OF ASSAM AND ANR	MR. A K BHUYAN MS. N CHOUDHURY MR P KALITA MR K HUSSAIN MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
2	Crl.Pet./780/2024 B/O	TRANS VIRTUAL PRIVATE LIMITED Versus THE STATE OF ASSAM AND ANR	MS P TALUKDAR MR S P DAS MR. A DEKA MS C BORA MS. S BAISHYA	PP, ASSAM
3	AB/1755/2024 FIXED	MUSTOFA MAHMADUL HASSAN Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI A R MONDAL	PP, ASSAM
ADMISSION				
4	Crl.Pet./931/2019 WITH LCR 5 FILES(SCANNED COPY), FIXED	AKHIL GOGOI AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. S BORTHAKUR MS. P BORAH	PP, ASSAM
BAIL HEARING (BA)				
5	Bail Appln./929/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BIMAN ROY Versus THE STATE OF ASSAM AND ANR.	MR P P MEDHI MD. M. ALI MR G BARGAYARY	PP, ASSAM
6	Bail Appln./1357/2024 WITH CASE RECORD(SCANNED COPY), FIXED	SAPIAR RAHMAN @ SAPIUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR Z HUSSAIN MR. M HOQUE	PP, ASSAM
7	Bail Appln./1512/2024 WITH CASE RECORD(SCANNED COPY), FIXED	ROSHAN SINGH AND ANR Versus THE STATE OF ASSAM	MR. T N DAS MS PURABI DEKA MS JUTISMITA DAS	PP, ASSAM
8	Bail Appln./1856/2024 WITH OFFICE NOTE, FIXED	ABDUL RAHIM @ ABDUL Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./1865/2024 FIXED	MD. ANUWAR HUSSAIN Versus THE STATE OF ASSAM	MS. G BORAH	PP, ASSAM
10	Bail Appln./1918/2024 FIXED	FAJARUDDIN SHEIKH AND 4 ORS. Versus THE STATE OF ASSAM	MR F HAQUE MR. S K M ALOMGIR MR A ISLAM	PP, ASSAM

11	Bail Appln./1962/2024 FIXED	ANOWAR HUSSAIN Versus THE STATE OF ASSAM	MR. S MUNIR MR S DAS MR. S RANA	PP, ASSAM
12	Bail Appln./2004/2024 FIXED	MUKESH KUMAR SAHU Versus THE STATE OF ASSAM	MR. N HOQUE MR. KHAIRUL ISLAM	PP, ASSAM
BAIL HEARING				
13	AB/3730/2023 FIXED	SURRUZ ZAMAL @ SURZ AND ANR. Versus THE STATE OF ASSAM	MR. T CHUTIA MR H BORAH	PP, ASSAM
14	AB/885/2024 WITH CASE RECORD(SCANNED COPY), FIXED	HAFIJUL HOQUE BEPARI Versus THE STATE OF ASSAM	MR. A ROSHID MS. T BEGUM	PP, ASSAM
15	AB/887/2024 FIXED	JAMIUL AKTAR AHMED Versus THE STATE OF ASSAM	MR. D GOGOI MR. R BORA	PP, ASSAM
16	AB/1063/2024 FIXED	SATTAR ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR K BHUYAN MR. M U E BHUYAN R K TALUKDAR	PP, ASSAM
17	AB/1225/2024	MANOWAR HUSSAIN @ MANOWAR TALUKDAR Versus THE STATE OF ASSAM	MR. M BISWAS MR. H AHMED MS. A K CHOPHI J SINGPHO A GHOSAL	PP, ASSAM
18	AB/1234/2024 FIXED	UTTAM DAS AND ANR Versus THE STATE OF ASSAM	MR. M J BARUAH MR. A. ALI	PP, ASSAM
19	AB/1343/2024 FIXED	ABDUL JALIL AND 3 ORS Versus THE STATE OF ASSAM	T A LASKAR	MS M NIROLA (INFORMANT) PP, ASSAM
20	AB/1405/2024	HIRANYA PATHAK Versus THE STATE OF ASSAM	MR. B P BORAH MR P J DUTTA A KALITA MISS. J GOGOI	PP, ASSAM
21	AB/1451/2024	RAFIQUL ISLAM KHAN @ RAFIKUL ISLAM KHAN AND 3 ORS. Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA	PP, ASSAM
22	AB/1473/2024	UKIL ALI @ UKIL HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G CHAMUAH MR J A AHMED	PP, ASSAM
23	AB/1528/2024	MD. MOSAMADDIN ALI @ MD. MUSAMUDDIN Versus THE STATE OF ASSAM	MR A CHOUDHURY MR. D DEKA MR. R Deka S I AKAND	PP, ASSAM
24	AB/1549/2024	ABDUR RAHMAN AND 3 ORS. Versus THE STATE OF ASSAM	MR G CHAMUAH MR. B HUSSAIN MR. A R HAZARIKA SADDAM HUSSAIN	PP, ASSAM
25	AB/1556/2024	NUR MAHAMMAD ALI Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MS F N ZAMAN MS S S ZIA	PP, ASSAM
26	AB/1573/2024	FARID AHMED Versus STATE OF ASSAM	MR. P K DAS	PP, ASSAM
27	AB/1614/2024 BA 1573/2024(D/O)	MRS. MAMANI PATHAK Versus THE STATE OF ASSAM	MR S H SIKDAR MR. S HAQUE MD IMRAN	PP, ASSAM
28	AB/1634/2024 FIXED	ZIABUR RAHMAN Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM
29	WITH Bail Appln./1839/2024	MAINUL HAQUE Versus THE STATE OF ASSAM	F K R AHMED MRS. H THAKURIA	PP, ASSAM

ORDERS

30	I.A.(CrI.)/190/2024 WITH LCR 8 FILES, FIXED in CrI.A./54/2024 WITH CrI.A./54/2024	BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	PP, ASSAM
		BABUL ALI Versus THE STATE OF ASSAM AND ANR.	MS. G BORAH	MR. FIRUZ KHAN(R-2) MR U CHAUDHURY(R-2) MR. ABHIJIT MENA(R-2) MS M R ROY(R-2) RHITUSHREE TALUKDAR(R-2) P. NATH(R-2) PP, ASSAM
HEARING				
31	CrI.A./118/2010 WITH LCR 5 FILES	BIPUL DAS, Versus STATE OF ASSAM,	MR.B C DAS MRD N BHATTACHARYA MR. U DUTTA	PP, ASSAM
32	CrI.A./143/2011 WITH LCR 7 FILES	MUKUL DAS AND ANR Versus STATE OF ASSAM	MR.T J MAHANTA MR.R BARUAH MRK K DAS MS.D DUTTA MR.A BHATTACHARYA	PP, ASSAM
	WITH CrI.A./131/2011	SANJIB DAS Versus STATE OF ASSAM	MR.N DUTTA MR.N N B CHOUDHURY MR.B PADUN MR.M P CHOUDHURY	PP, ASSAM
	WITH CrI.A./140/2011	DILIP DAS Versus THE STATE OF ASSAM	MS.B CHOUDHURY MR.D K KALITA MRS.N BHARALI	PP, ASSAM
35	CrI.A./144/2011 WITH LCR 4 FILES	TAJIMA BIBI Versus STATE OF ASSAM	MR.K BHATTACHARJEE MR.J C BARMAN MS.M BHATTACHARJEE	PP, ASSAM
36	CrI.Pet./188/2012 WITH LCR	MAHABIR PRASAD THAKUR and ANR Versus KESHAB PRASAD GUPTA SAHU	MR.K SARMA MR.S SARMA MD.A HUSSAIN MR.D DAS	MR.S RAHMAN MR.M AHMED
37	CrI.A./193/2012 WITH LCR 5 FILES	MAINA SAIKIA Versus THE STATE OF ASSAM	MR.I CHOUDHURY MR.A RAHMAN MR. T R DEURI (AMICUS CURIAE FOR APPELLANT) MR.D N AMIN	PP, ASSAM
38	CrI.A./204/2012 WITH LCR 3 FILES	RAM CHANDRA DOLEY Versus THE STATE OF ASSAM	MS.J DEKA, NJ GOGOI	
39	CrI.A./213/2012 WITH LCR 6 FILES	RABEN KALITA Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
40	CrI.A./238/2012 WITH LCR 3 FILES, FIXED	BAPU RAM BASA Versus THE STATE OF ASSAM	MR.P SARMAH MR.R SARMA MR.K PATHAK MS.T R KALITA MR.J GOGOI	PP, ASSAM
41	CrI.Rev.P./395/2012 WITH LCR 4 FILES	BISHNU GOGOI Versus THE STATE OF ASSAM	MR.P MAHANTA	PP, ASSAM
42	CrI.Pet./498/2012 WITH LCR 2 FILES	MOHENDRA NATH GAYAN and ANR. Versus THE STATE OF ASSAM	MR.A M BORA MR.P N GOSWAMI MR.I CHOUDHURY MR.N J KHATANIAR MS. H GOSWAMI	PP, ASSAM
43	CRL.A(j)/50/2023 1 Y 6 M 23 D.:WITH LCR 4 FILES, P.B.-1	HATEM ALI Versus THE STATE OF ASSAM	Ms. DEBASHREE SAIKIA (AMICUS CURIAE)	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 22

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./1867/2024 FIXED	SAYED KHAIRUL ISLAM Versus THE STATE OF ASSAM	MS F BEGUM MR S PAUL	PP, ASSAM
MOTION				
2	Crl.Pet./678/2024 FIXED	PRADIP SINHA Versus THE STATE OF ASSAM	MR. A R BHUYAN MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	PP, ASSAM
3	Crl.Pet./717/2024	BEI TASSAR @ BEI TOSEN @ BEI TOSA Versus THE STATE OF ASSAM	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
4	Crl.Pet./744/2024 FIXED	MD. IMRAN HUSSAIN @ MAINU Versus THE STATE OF ASSAM	MR. R B SAH MR G KAKOTI	PP, ASSAM
ADMISSION				
5	Crl.Rev.P./225/2024 FIXED	ABDUL JAMIR ALI Versus THE STATE OF ASSAM	MR. M A I HUSSAIN N ISLAM	PP, ASSAM
6	Crl.Pet./608/2024 WITH LCR 2 FILES, FIXED	AKHLAI UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
BAIL HEARING (BA)				
7	Bail Appln./3725/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	PUSAN DAO Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MRS R BEGUM	MS S MEDHI MS S MEDHI PP, ASSAM
8	Bail Appln./3904/2023 WITH CASE RECORD(SCANNED COPY)	LALROHLU HMAR @ LALRUHLU HMAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. N J DUTTA MR N AHMED MR A BASUMATARY	SC, DRI
9	Bail Appln./3972/2023 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	MIZAN HUSSAIN @ MIRJAN HOSSEN Versus THE STATE OF ASSAM	MR. A AHMED MR J M SULAIMAN MR. I U CHOWDHURY	PP, ASSAM
10	Bail Appln./1018/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. SAMIR AND ANR. Versus THE STATE OF ASSAM	MR M HASSAN MR M BARMAN	PP, ASSAM

11	Bail Appln./1322/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	MD. MANJIL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. P K SARMA MS M KAKOTY MS. B BHUYAN MS R SAHIN	PP, ASSAM
12	Bail Appln./1572/2024 WITH CASE RECORD(SCANNED COPY)	MOFIDUL ISLAM AND ANR Versus THE STATE OF ASSAM	MR M RANA MD. I AHMED MS J A SIDDIKA	PP, ASSAM
13	Bail Appln./1645/2024	RAM SOGARATH NAYAK Versus STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	PP, ASSAM
	WITH			
14	AB/1509/2024	PANKAJ NAYAK AND 3 ORS. Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM	MR. K H KHANDAKAR(R-2) MR. K M HASSAN(R-2) MS N J BEGUM(R-2) PP, ASSAM
15	Bail Appln./1706/2024	SANATAN PEGU AND ANR. Versus THE STATE OF ASSAM	MR. M BORAH MS B BORA	PP, ASSAM
16	Bail Appln./1825/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	ANISUR SIKDAR @ ANISHUR SIKDAR Versus THE STATE OF ASSAM	MR G SAHU MR. S A HUSSAIN MR D J HALOI G BORO R BARMAN	PP, ASSAM
17	Bail Appln./1860/2024 FIXED	ATOWAR RAHMAN Versus THE STATE OF ASSAM	MR. I A TALUKDAR MR. B HUSSAIN MS N.RAHMAN	PP, ASSAM
18	Bail Appln./1876/2024 FIXED	RABUL SAIKIA Versus THE STATE OF ASSAM	MR. A K BHUYAN MS. N CHOUDHURY MR. A KHOUND MS B BORA MR A SHARMA MR A TALUKDAR MR J DAS	PP, ASSAM
19	Bail Appln./1882/2024 FIXED	MOHIR UDDIN Versus THE STATE OF ASSAM	P ADHIKARI MR A K AZAD MR. I HUSSAIN	PP, ASSAM
20	Bail Appln./1892/2024 FIXED	HAIDER ALI @ HANI Versus THE STATE OF ASSAM	MR F A LASKAR MR. D H MOZUMDER	PP, ASSAM
21	Bail Appln./1897/2024 FIXED	ABDUL MALIK MOLLAH @ RINKU Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
22	Bail Appln./1902/2024 FIXED	RAJ DEY Versus THE STATE OF ASSAM	MR. V N UPADHYAY MS P MISHRA	PP, ASSAM
23	Bail Appln./1905/2024 WITH OFFICE NOTE, FIXED	MD. SAIFUL ISLAM MORAL Versus THE STATE OF ASSAM	MR. A K TALUKDAR MR S ISLAM MR. S I KHAN	PP, ASSAM
24	Bail Appln./1934/2024 FIXED	NIKITA BAISHYA Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR P J DUTTA A KALITA MR. P BORO MR. P DEKA	PP, ASSAM
25	Bail Appln./1988/2024 FIXED	MUJAHIDUR RAHMAN MONDAL @ MUZAHIDUR RAHMAN MONDAL Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
26	Bail Appln./1994/2024 FIXED	LALHRUWAITLUANGA AND ANR. Versus THE UNION OF INDIA	MR A TEWARI MS. C DUTTA MS. K HAZARIKA MS. D SHARMA MS. M BAISHYA	SC, DRI

BAIL HEARING

27	AB/384/2024 FIXED	MD ABUL JALIL @ JALIL UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. B CHOWDHURY	ALHAJJ I UDDIN (R-2) MR B CHOUDHURY (LEGAL AID COUNSEL FOR R-2) PP, ASSAM
28	AB/930/2024 FIXED	IBRAHIM ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A SARMA	PP, ASSAM
29	AB/1211/2024 WITH CASE RECORD(SCANNED COPY)	ESMAIL ALI Versus THE STATE OF ASSAM AND ANR.	MR. S NEOG MS. S G BARUAH MR. B BORGHAIN MR B SAIKIA	PP, ASSAM
30	AB/1219/2024 FIXED	SAHAJAMAL SK @ SHAHAJAMAL SHEIKH Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A AHMED MR. I U CHOWDHURY	PP, ASSAM
31	AB/1265/2024 FIXED	PRATICK LAL BARUAH Versus THE STATE OF ASSAM	MR. M K DAS MRS R BEGUM MS. B CHETRY MS. A LALA C SAIKIA	PP, ASSAM
32	AB/1302/2024	HARI PRASAD PANDIYA Versus THE STATE OF ASSAM	MR. A GANGULY MR. A DUTTA MR. A DHANUKA	PP, ASSAM
33	AB/1369/2024	RAHUL KR DUTTA @ RAHUL DUTTA Versus THE STATE OF ASSAM	MR M HOQUE MR. R A CHOUDHURY	PP, ASSAM
34	AB/1498/2024 FIXED	RAFIQUL ISLAM Versus THE STATE OF ASSAM	MR A NATH MS. G BORAH	PP, ASSAM
35	AB/1502/2024 FIXED	GANA CHAKRABORTY Versus THE STATE OF ASSAM AND ANR.	MISS. A BARUAH MS A GOGOI	PP, ASSAM
36	AB/1510/2024	IMRAN HUSSAIN Versus THE STATE OF ASSAM	MR. Z KHALID MD. A H LASKAR MS S Z HAYAT	PP, ASSAM
37	AB/1518/2024	RAJIBUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. M KHAN MS J AKTAR	PP, ASSAM
38	AB/1526/2024	BIJOY BISWAS AND 2 ORS. Versus STATE OF ASSAM	MR. M ALI MR A RAHMAN MS N DAS MR A K AZAD	PP, ASSAM
39	AB/1541/2024 FIXED	MONOWAR HUSSAIN AND ANR. Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN SAMIM RAHMAN	PP, ASSAM
40	AB/1569/2024	ANANDA CH. SHILL @ ANANDA SHILL Versus THE STATE OF ASSAM AND ANR	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
41	AB/1600/2024 FIXED	RAJU DAS Versus THE STATE OF ASSAM	MR. N J DUTTA MR. K D SARMA MR A BASUMATARY	PP, ASSAM
42	AB/1603/2024	DEVA DOLEY @ DEBA DOLEY Versus THE STATE OF ASSAM	MR. J C GOGOI MR. R KALITA MR B ISLAM	PP, ASSAM
43	AB/1714/2024 FIXED	AJIT SARKAR AND ANR. Versus THE STATE OF ASSAM	MR. B C CHOUDHURY	PP, ASSAM
44	AB/1782/2024 FIXED	SHIVANI KUMARI Versus THE STATE OF ASSAM	MR. D P BORAH MR B PAUL P JHA	PP, ASSAM
ORDERS				
45	Crl.Rev.P./237/2024 FIXED	KULDIP SINGH WADHWA Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY	PP, ASSAM

HEARING

46	Crl.A./168/2011 WITH LCR 4 FILES	SHAM @ SHYAM DAS Versus THE STATE OF ASSAM	MR.Z ALAM MR.G KAKATI	PP, ASSAM
47	Crl.Rev.P./44/2012 WITH LCR 5 FILES	RAM KRISHNA PANDEY Versus THE STATE OF ASSAM	MR.B K MAHAJAN MR.P K DAS MR.R ALI MRN J DAS MR.A CHOUDHURY	PP, ASSAM
48	Crl.Pet./692/2018 WITH LCR 1 FILE	CHANDAN PRASAD MAHATO Versus DHARMA PRAKASH SHAH	MR. P J SAIKIA MS. M KECHII	MR. L K BORAH MR. J PAWE
49	Crl.A./84/2019 WITH LCR 2 FILES	SRI DHIRAJ SARMA Versus SRI KAKIL NAMASUDRA	MR H K SARMA	MR. S ROY MR R DAS MR R DAS
50	Crl.A./329/2022 WITH LCR 3 FILES	GAKUL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM
	WITH I.A.(Crl.)/785/2022 in Crl.A./329/2022	GAKUL BARUAH Versus THE STATE OF ASSAM	MR. T J MAHANTA MS. P BHATTACHARYA MR. A BORUA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:45 PM

[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 24

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	Crl.Pet./59/2024 WITH LCR 1 FILE, FIXED	M/S BHARALI COMMERCIALS PVT LTD AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. N N JHA MR. M BERIA MS M SAHOO D DAS	MR. K D CHETRI MR. P BAJAJ PP, ASSAM
BAIL HEARING (BA)				
2	Bail Appln./971/2024 FIXED	ABIDUR RAHMAN Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN	PP, ASSAM
3	Bail Appln./1669/2024 WITH CASE RECORD(SCANNED COPY)	KAJAL DEBNATH Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
ORDERS				
4	I.A.(Crl.)/565/2024 BA 634/2024(D/O) in Bail Appln./634/2024	ABDUL JALIL Versus THE STATE OF ASSAM	Ajif Ahmed	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 16/07/2024

1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Tuesday,16th July 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI

COURT NO: 27

[CIVIL BENCH - IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./2013/2024	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR. R SARMA A H CHOUDHURY	PP, ASSAM
ADMISSION				
2	WP(C)/2639/2014 FIXED	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR.R SARMA MR.K K GOSWAMI MR. A CHAMUAH MR. P K BHUYAN MR.P BHUYAN MS.M PAUL MR. C P SHARMA	MR. R BORPUJARI (SC, REVENUE & DISASTER MANAGEMENT DEPT.) MR. N GOSWAMI (GA, ASSAM, R-2,3,4,5) MS N BORDOLOI
	WITH I.A.(Civil)/3063/2022 in WP(C)/2639/2014	SMT. BULBULI BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. A CHAMUAH MR. P K BHUYAN	GA, ASSAM SC, REVENUE
3	WITH Cont.Cas(C)/625/2016	SMT. BULBULI BORGHAIN Versus LAKHINANDAN SAHARIA	MR. A CHAMUAH MR.P K BHUYAN MR.C P SHARMA	MS. A VERMA MS U DAS
4	WITH WP(C)/2704/2017	BULBULI BORGHAIN Versus THE STATE OF ASSAM and 3 ORS.	MR. A CHAMUAH MR.P K BHUYAN MS.N DEKA MR.S D ROY MS.K BARPUJARI MR.C P SHARMA	GA, ASSAM MS. N. BORDOLOI, SC, REVENUE AND DISASTER MANAGEMENT DEPT
ORDERS				
5	I.A.(Civil)/1959/2024 PART HEARD, FIXED in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	GA, ASSAM SC, REVENUE ASSTT.S.G.I.

	WITH WP(C)/2956/2022 CAVT. NO. 04662/022,	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. M DUTTA MS S DEV	MR. K N CHOUDHURY, SR. ADV (R-8 & 9) GA, ASSAM MR. J DEKA (R-6) MR. S K GHOSH MR. T K BHUYAN (R-6) MR. N GAUTAM (R-8 & 9) MS. R M DEKA (R-8 & 9) FOR CAVEATOR ASSTT.S.G.I. SC, REVENUE
	WITH I.A.(Civil)/2123/2022 in WP(C)/2956/2022	CITY MONTESSORI HIGH SCHOOL AND ANR Versus THE STATE OF ASSAM AND 8 ORS	MR. M DUTTA MS S DEV	GA, ASSAM GA, ASSAM MR. S K GHOSH MRS. A GAYAN (R-5) SC, GMC SC, REVENUE
6	WP(C)/6107/2022 FIXED	THE STATE OF ASSAM AND 2 ORS. Versus THE UNION OF INDIA AND 7 ORS.	MR. D SAIKIA MR P NAYAK MS RUKMINI BARUA MS PADMINI BARUA MR DEBANUJ DUTTA	MR. K N CHOUDHURY (R-8) MR D J DAS (R-8) MR H GUPTA MS. N MAHANTA (R-8) MR. N GAUTAM (R-8) ASSTT.S.G.I.
HEARING				
7	WP(C)/268/2017 PART HEARD WITH LCR	MOHIR UDDIN CHOUDHURY Versus THE CHIEF MANAGER, POWERGRID CORPN. OF INDIA LTD.PGCIL and 4 ORS.	MR.S ROY MR.M H LASKAR MR. S ALAM	MR. N C DAS GA, ASSAM MS. M DEVI (R-1, 2)
8	Crl.Pet./455/2020 PART-HEARD, WITH LCR 1 FILE	GOUTAM DAS AND 3 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. D K BAIDYA MR D GOGOI	MR. S A AHMED MISS M GOGOI MS F AHMED PP, ASSAM
9	Crl.A./103/2023 <u>2 Y 4 M 10 D</u> :PART-HEARD, LCR 4 FILES, FIXED WITH I.A.(Crl.)/244/2023 in Crl.A./103/2023	BALURAM DEKA Versus THE STATE OF ASSAM	MR. D DEKA MR. R Deka S I AKAND	MS. N M DEKA (R-2) PP, ASSAM
10	Crl.A./165/2023 <u>1 Y 3 M 26 D</u> :PART-HEARD, WITH LCR 5 FILES, B/O WITH I.A.(Crl.)/398/2023 in Crl.A./165/2023	BALURAM DEKA Versus THE STATE OF ASSAM PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR.	MR. D DEKA MR. R Deka S I AKAND MR M CHOUDHURY MR N RAY MR P J DAS	PP, ASSAM PP, ASSAM
11	Crl.Rev.P./323/2013 WITH LCR 3 FILES	PABITRA HAZARIKA Versus THE STATE OF ASSAM AND ANR. BANWARILAL JALAN Versus THE STATE OF ASSAM and ANR.	MR M CHOUDHURY MR N RAY MR P J DAS MR.G N SAHEWALLA MR.P BORA MR.MD ASLAM MR.P DEKA MRS.S S BAWARI	PP, ASSAM PP, ASSAM
12	WP(C)/517/2014	CHAMPAK DEY and 3 ORS. Versus THE STATE OF ASSAM AND 5 ORS	MR.P P BARUAH MR.A ALI MS.D SAIKIA MR.S A AHMED	GA, ASSAM MR.M U MAHMUD SC, ASEC MR. S NEOGI (SC, TIWA AUTONOMOUS COUNCIL, R-6)
13	WITH WP(C)/6657/2021	AMRI KARBI DEVELOPMENTAL SOCIETY AND 2 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. I CHOUDHURY MS M KAKOTY MR. A K BARUAH	GA, ASSAM SC, WPT AND BC SC, TIWA AUTONOMOUS COUNCIL SC, ELECTION COMMISSION.

14	WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MR.M RAHMAN(R- 6 - 11) MS.B BHUYANR2 MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH MC/852/2015 in WP(C)/652/2015	PHANIDHAR SHARMA Versus THE STATE OF ASSAM AND 10 ORS	MS.P R MAHANTA MR.S R GOGOI	GA, ASSAM(R1,5) MR.B RAMCHIARY(R- 3 & 4)(R- 6 to11) MR.D BARMAN(R- 3 & 4)(R- 6 to11) MS.B BHUYAN(R2) MS.S BORO(R- 3 & 4)(R- 6 to11) SC, BTC MS.C TALUKDAR(R- 3, 4, & 6 to11)
	WITH I.A.(Civil)/946/2016 in WP(C)/652/2015	THE UDALGURI TOWN COMMITTEE AND ANR Versus PHANIDHAR SHARMA and 9 ORS.	MR.B RAMCHIARY MR.D BARMAN MS.S BORO MS.C TALUKDAR	GA, ASSAM(R1,5) MS.P R MAHANTA MR.S R GOGOI MS.B BHUYAN(R2) SC, BTC
15	WP(C)/659/2015	THE BRAHMAPUTRA VALLEY FERTILIZER CORPORATION LIMITED Versus THE UNION OF INDIA AND 8 ORS	MR.S N SARMA MR.A SARMA MR.K KALITA MR.S CHOUDHURY	GA, ASSAM(R2-R7) MR B TALUKDAR(MUNICIPAL ADMINISTRATION DEPTT.) ASSTT.S.G.I.(R1) SC, ELECTION COMMISSION.(R8)
16	WITH WP(C)/1694/2015	ASSAM PETROCHEMICALS LTD. Versus THE STATE OF ASSAM AND 5 ORS	MR.N DEKA MR.M GOGOI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/07/2024

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1)	MR S DASGUPTA	06-05-2024	To	30-08-2024
2)	MR. S K SAHARIAH	01-06-2024	To	17-07-2024
3)	MR D TALUKDAR	27-06-2024	To	03-08-2024
4)	MR. C CHOWDHURY	15-07-2024	To	19-07-2024
5)	MR. J P SHARMA	01-07-2024	To	31-07-2024
6)	MR. O P BHATI	28-06-2024	To	04-08-2024
7)	MR. R L YADAV	15-07-2024	To	26-07-2024
8)	MS. K YADAV	15-07-2024	To	26-07-2024
9)	MR B CHANDA	15-07-2024	To	17-07-2024
10)	MR H Dey	17-07-2024	To	29-07-2024
11)	MR. R SARMAH	15-07-2024	To	25-07-2024
12)	MR. M A I HUSSAIN	15-07-2024	To	16-07-2024